

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

IN

ORIGINAL APPLICATION NO 395/2013 (SZ)

**Applicant(s) : "Suo Motu" Proceedings initiated
based on the representation received
from Hon'ble Justice, R. Bhaskaran,
(Former Judge).**

Versus

Respondent(s) : The State of Kerala & others

VOLUME 2

Index

Sl.No	Description	Pages
1	Annexure A – Copy of the map showing the entire stretch of Periyar river	1
2	Annexure B – Copy of the action plan prepared during the meeting dated 22.10.2020	2-3
3	Annexure C – EC calculation for various local bodies assuming 75 % achievement in waste management	4
4	Annexure D - EC calculation for various local bodies assuming 90 % achievement in waste management	5
5	Annexure E(a) –EC calculation of hospitals (first list) submitted to NGT	6-12
6	Annexure E(b) - EC calculation of hospitals (list 2) submitted to NGT	13-18
7	Annexure E(C) – EC calculation of defaulting hospitals-new list	19-35
8	Annexure F(a) , F(b), F(c) & F(d) -EC assessment on LSGDs of Idukki District	36-39
9	Annexure G - Copy of model notice (Show Cause Notice) issued to HCFs	40-45
10	Annexure H -Copy of model notice (Show Cause Notice) issued to local bodies	46-49

Dated this the 2nd day of November 2020

Rema Smrithi, Advocate
ADDITIONAL STANDING COUNSEL FOR THE MEMBER CONVENER

PERIYAR RIVER BASIN



0 4 8 12 16 20 Km
Scale

LEGEND	
Basin Boundary	
International Boundary	
State Boundary	
River and Dam	
Important Place	

REFERENCE	
1	Idamalyar
2	Idukki
3	Kuthungal
4	Lower Periyar
5	Malankara
6	Narimangalam
7	Pallivasal
8	Panniar
9	Periyar
10	Sengulam

Map by www.sandrp.in

ACTION PLAN (Combined Committee)
(OA 396 of 2013, OA 395 of 2013 & OA 262 of 2017)

No.	Tasks	Timeline	Responsibility
1	Compilation of the activities already carried out in compliance of all previous NGT orders with respect to OA Nos. 395/2013 and 262/2016 (409/2016).	Before 01 November, 2020.	Nodal officers, KSPCB.
2	Details of pollution load assessment (district wise) already carried out by KSPCB in the impact zones of all three stretches of River Periyar.	Before 01 November, 2020.	Respective DO, KSPCB
3	Identification & mapping of all potential pollution sources in the impact zones along the River Periyar (Idukki, Ernakulam & Thrissur districts).	Before 01 November, 2020 (For Idukki & Thrissur) & 15 November, 2020 (For Ernakulam)	Respective DO, KSPCB
4	Preparation of schedule of activities based on the preliminary assessment, primary data, mapping and district environmental plan already prepared by KSPCB.	Before 01 November, 2020 (For Idukki & Thrissur) & 15 November, 2020 (For Ernakulam)	Respective DO, KSPCB in consultation with committee
5	Preparation of work plan comprising of day wise inspection details for individual teams shall be made available prior to actual schedule of inspections i) Idukky District ii) Ernakulam District iii) Thrissur District	Before 01 November, 2020	Respective Committee members and DO, KSPCB
6	Inspection of all industries, hospitals, other establishments, waste dumping grounds and drains in the impact zones.	Idukki (7-11-2020) Thrissur & Ernakulam (10-12-2020)	Committee and respective DO, KSPCB

7	Sample collection from all applicable sources and logistics (Number of samples and location as per the decision of committee members/ Team leader in the team). 10 % of the samples shall be duplicated for cross verification by CPCB/NEERI.	During field monitoring	Respective DO, KSPCB
8	Analysis of the parameter prescribed in the consent issued. In case non-consented entities, concerned team leader shall decide the parameters based on the category and pollution potential. (Recognized Govt. laboratories as decided by the committee-KSPCB to identify labs based on the parameters)	Before 01 November, 2020.	KSPCB, Central Lab and respective DO.
9	Submission of analysis reports to the respective committee member or team leader.	Within 15 days from completion of field monitoring	KSPCB
10	Report preparation i) Interim report on completed work to be submitted for review by supervised committee (Idukki, Thrissur & Ernakulam). ii) Final report (Idukki, Thrissur & Ernakulam).	01-12-2020 15-01-2021	Respective committee members/ team leaders
11	Final report submission before NGT	31-01-2021	Supervised committee

ANNEXURE C

City	Thodupuzha	Kattappana	Adimaly	Alakode	Arakulam	Ayyappancovil	Bisonvalley	Chakkupallam	Chinnakanal	Devikulam
Population (2011)	52,045	42,646	40593	11182	24876	34267	13941	21936	11553	29734
Area in Sq. Km	35.43	52.77	271.5	22.64	192.64	42.68	44.03	41.71	66.74	215
Population Density	1,468.95	808.15	149.51	493.90	129.13	802.88	316.63	525.92	173.10	138.30
%Achievement	75	75	75	75	75	75	75	75	75	75
Class	Class-II	Class-III	Class-III	Class-IV	Class-III	Class-III	Class-IV	Class-III	Class-IV	Class-III
Waste Generation (kg. per person per day)	0.3	0.3	0.3	0.3	0.3	0.3	0.3	0.3	0.3	0.3
Waste Generation (TPD)	15.61	12.79	12.18	3.35	7.46	10.28	4.18	6.58	3.47	8.92
Waste Disposal (TPD)	11.71	9.60	9.13	2.52	5.60	7.71	3.14	4.94	2.60	6.69
Waste Management Capacity Gap (TPD)	3.90	3.20	3.04	0.84	1.87	2.57	1.05	1.65	0.87	2.23
Calculated EC (capital cost component) in Lacs. Rs.	9.37	7.68	7.31	2.01	4.48	6.17	2.51	3.95	2.08	5.35
Minimum and Maximum values of EC (Capital Cost Component) recommended by the Committee (Lacs Rs.)	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000
Final EC (capital cost component) in Lacs. Rs.	100.00	100.00	100.00	100.00	100.00	100.00	100.00	100.00	100.00	100.00
Calculated EC (O&M Component) in Lacs. Rs./Day	0.078	0.064	0.061	0.017	0.037	0.051	0.021	0.033	0.017	0.045
Minimum and Maximum values of EC (O&M Cost Component) recommended by the Committee (Lacs Rs./Day)	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0
Final EC (O&M Component) in Lacs. Rs./Day	0.125	0.105	0.100	0.100	0.113	0.154	0.100	0.100	0.100	0.114
Calculated Environmental Externality (Lacs Rs. Per Day)	0.00000	0.00000	0.00000	0.00000	0.00000	0.00000	0.00000	0.00000	0.00000	0.00000
Minimum and Maximum value of Environmental Externality recommended by the Committee (Rs.per day)	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10
Final Environmental Externality (Rs. per day)	0.05	0.05	0.05	0.05	0.05	0.05	0.05	0.05	0.05	0.05
EC to be collected in Lacs. Rs.	184.18	174.56	172.15	172.15	178.40	198.12	172.15	172.15	172.15	178.88

ANNEXURE D

City	Thodupuzha	Kattappana	Adimaly	Alakode	Arakulam	Ayyappancovil	Bisonvalley	Chakkupallam	Chinnakanal	Devikulam
Population (2011)	52,045	42,646	40593	11182	24876	34267	13941	21936	11553	29734
Area in Sq. Km	35.43	52.77	271.5	22.64	192.64	42.68	44.03	41.71	66.74	215
Population Density	1,468.95	808.15	149.51	493.90	129.13	802.88	316.63	525.92	173.10	138.30
%Achievement	90	90	90	90	90	90	90	90	90	90
Class	Class-II	Class-III	Class-III	Class-IV	Class-III	Class-III	Class-IV	Class-III	Class-IV	Class-III
Waste Generation (kg. per person per day)	0.3	0.3	0.3	0.3	0.3	0.3	0.3	0.3	0.3	0.3
Waste Generation (TPD)	15.61	12.79	12.18	3.35	7.46	10.28	4.18	6.58	3.47	8.92
Waste Disposal (TPD)	14.05	11.51	10.96	3.02	6.72	9.25	3.76	5.92	3.12	8.03
Waste Management Capacity Gap (TPD)	1.56	1.28	1.22	0.34	0.75	1.03	0.42	0.66	0.35	0.89
Calculated EC (capital cost component) in Lacs Rs	3.75	3.07	2.92	0.81	1.79	2.47	1.00	1.58	0.83	2.14
Minimum and Maximum values of EC (Capital Cost Component) recommended by the Committee (Lacs Rs.)	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000
Final EC (capital cost component) in Lacs. Rs	100.00	100.00	100.00	100.00	100.00	100.00	100.00	100.00	100.00	100.00
Calculated EC (O&M Component) in Lacs. Rs /Day	0.031	0.026	0.024	0.007	0.015	0.021	0.008	0.013	0.007	0.018
Minimum and Maximum values of EC (O&M Cost Component) recommended by the Committee (Lacs Rs./Day)	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0
Final EC (O&M Component) in Lacs. Rs /Day	0.125	0.105	0.100	0.100	0.113	0.154	0.100	0.100	0.100	0.114
Calculated Environmental Externality (Lacs Rs. Per Day)	0.00000	0.00000	0.00000	0.00000	0.00000	0.00000	0.00000	0.00000	0.00000	0.00000
Minimum and Maximum value of Environmental Externality recommended	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10
Final Environmental Externality (Rs. per day)	0.05	0.05	0.05	0.05	0.05	0.05	0.05	0.05	0.05	0.05
EC to be collected in Lacs. Rs.	184.18	174.56	172.15	172.15	178.40	198.12	172.15	172.15	172.15	178.88

Annexure E (a)

Details of Hospitals (First list) submitted to NGT										Annexure 1(a)			
Sl.No	Name & Address of the Healthcare facility	Date of Inspection	Bed Strength	Period of Violation	No: of days of violation	Category and Scale	EC calculated per day(Rs.)	Ec to be collected(Rs)	Application submitted	Reply submitted to Notice dated 30.05.2019	Present Status	IMAGE affiliation number and date	Remarks
1	St.Johns Medical Centre,Rajakkad,Idukki - 685566	30.03.2019 19.09.2019 19.06.2020	40	17.02.2016-01.10.2016 & 01.07.2018-31.08.2019	655	Small,Orange	6000	3930000	Application for renewal submitted on 11.06.2019.	submitted reply by letter dated 18.06.2019. they have stated that, application for consent renewal submitted on 11.06.2019 and bio-medical wastes are disposed through IMAGE. And also stated that they have temporarily stopped admitting patients as per the direction from DO, Idukki. Reply not satisfactory.	Inspected the HCF on 19.09.2019. Bio-medical wastes are properly segregated and disposed through IMAGE. STP was found working satisfactory. The HCF has filed a case W.P.(C) No. 25910 of 2019 before the Hon'ble High court. Report submitted. The HCF again filed a case W.P.(C) No. 17160 of 2020 Before the Hon'ble High Court. As per the court order dated 18.09.2020 directed the panchayath to renew license provisionally.	IDK.0031 27.10.2010 (date of application)	EC is Rs. 3930000/-
2	Rajakkad medical centre, opposite to govt high school, Rajakkad,685566	30.03.2019 17.04.2019	10	17.02.2016-14.3.2016	27	Small,Orange	4000	108000	Working with Valid CO. Validity up to 30.06.2023	Submitted reply on 18.06.2019. They have stated that only clinical consultation of patients had been functioning during the period of violation. Reply not satisfactory.	Inspected the HCF on 17.04.2019. Bio-medical wastes are properly segregated and disposed through IMAGE. Remitted Rs. 108000/- as DD on 22.10.2019 as EC.	IDK.0193 15.07.2015 (Date of commencement of service)	EC is Rs. 108000/-
3	Al Azar Medical college and Super speciality Hospital, Ezhalloor P.O., Thodupuzha	25.04.2019 27.06.2019 19.08.2019 06.12.2019 14.01.2020 11.02.2020	320	17.02.2016-31.08.2019	1292	Medium, Orange	25000	32300000	Application submitted on 03.07.2018.	submitted reply by letter dated 19.06.2019, stating that they have provided incinerator with capacity 150-200 Kg/hr for solid waste treatment. And bio-medical waste is transferred to IMAGE. Also stated that, hey have started the construction of waste water treatment plant having capacity of 500 m3/day and the delay in construction of treatment is due to the financial crisis. Requested a time period of 6 months to complete the work and not to levy any compensation. Reply not satisfactory.	Inspected the HCF on 27.06.2019. They have given request to IMAGE for changing the bed strength from 35 to 320. Earth works for STP has started at the time of inspection. STP of 300KLD and ETP of 50KLD for laundry are proposed for the waste water treatment.Treated water is proposed to be used for gardening /soak pit. They have submitted a letter dated 16.07.2019 regarding the present status of IMAGE application and STP construction. Application for CTO resubmitted on 20.07.2019 and pending at HO due to non-compliance. Consent refusal intention notice is issued on 20.10.2019.Inspection conducted on 06.12.2019, started civil construction of STP. Again inspected on 14.01.2020, no improvements were noticed. Letter dated 10.01.2020 received from the unit regarding the extension of time for the completion of work. As per the instruction from HO, legal sample collected on 11.02.2020 from final outlet and the result communicated to HO by letter dated 17.03.2020. Video conference was conducted on 19.06.2020 with MS regarding the progress in construction of STP. They have submitted letter dated 30.09.2020stating that trial run will be conducted on 07.10.2020. Letter regarding the same was sent to HO.	IDK. 0102 01.07.2019 (affiliated for 320 beds)	Actual Period violation 17.2.2016 - 30.09.2020. No.of days of violation 1688 days. For period of violation from 01.09.2019 - 30.09.2020, EC PER DAY is Rs. 3750/- (15*1*1*250), EC for this period is Rs.1485000/-(396 days x 3750) . Final EC recalculated is Rs.33785000/- [32300000+ 1485000]

4	Taluk Hospital, Nedumkandam, Pin-685553	27.03.2019 14.11.2019 16.06.2020	106	17.2.2016 - 31.08.2019	1292	Small,Orange	2500	3230000	Application submitted on 01.11.2019	Not submitted reply.	The HCF inspected on 14.11.2019. The unit is a hospital with 106 beds, 8 ward and 1 laboratory.They have provided different colour coded bins for bio medical waste segregation and disposed through IMAGE. For the disposal of liquid waste septic tank-soakpit system is provided. The application is rejected by intimating them about NGT OA 585 and Environmental compensation. Again inspected on 16.06.2020 and noticed that they have disposed BMW through IMAGE.	GT.IDK.0004 02.07.2009(date of application)	Actual Period violation 17.2.2016 - 01.11.2019. No.of days of violation 1353 days. EC recalculated is Rs. 3382500/-
5	Community Health Centre, Adimaly-685561	02.05.2019	66	17.2.2016 - 31.08.2019	1292	Small,Orange	1250	1615000	Not submitted application.	Not submitted reply.	Show cause notice was issued dated 13.07.2020. Reply not submitted. They have submitted reply letter dated 27.08.2020, Letter dated 12.10.2020 has sent to the hospital regarding the documents to be submitted along with the application.		Actual Period violation 17.2.2016 - 30.09.2020. No.of days of violation 1688 days. EC recalculated is Rs. 2110000/-
6	Taluk Head Quarters Hospital, Hospital Road, Peermade, Azhutha-685531	26.03.2019 13.11.2019 16.07.2020	54	17.02.2016- 31.08.2019	1292	Small,Orange	1250	1615000	Application submitted on 24.10.2019	Reply submitted by letter dated 26.06.2019. stated that, they will apply for consent after getting the required documents from LSGD and submitted online application on 24.10.2019.	Inspection conducted on 13.11.2019. They have properly segregated BMW and disposed through IMAGE. The hospital has 54 beds, 2 wards and one laboratory. Septic tank-soakpit provided for liquid effluent. The application is rejected by intimating them about NGT OA 585 and Environmental compensation. Again inspected on 16.07.2020 and noticed that they have disposed BMW through IMAGE.	GT.IDK.0008 28.12.2012 (Date of commencement of service)	Actual Period violation 17.2.2016 - 24.10.2019. No.of days of violation 1345 days. EC recalculated is Rs. 1681250/-
7	Idukki District Co-operative Hospital, PB NO. 32, Thodupuzha	19.08.2019 20.08.2020	40	17.02.2016- 03.03.2017	380	Small,Orange	1200	456000	Working with CTO Validity up to 02.03.2020. Renewal application submitted on 27.02.2020.	Reply submitted by letter dated 21.06.2019, stating that the unit has valid consent to operate with validity up to 02.03.2020. Also states that the unit going through huge loss and audit report for the year 2017-18 is submitted along with the letter. Reply not satisfactory.	Inspection conducted on 19/08/19 along with CEE and cpcb officials and noticed that STP was functional, BMW is properly segregated and disposed through IMAGE. Renewal application is pending at DO. Inspection conducted on 20.08.2020. At the time of inspection, STP was found working.	IDK.0006 01.04.2006 (Date of commencement of service)	EC is Rs.456000/-
8	Taluk Hospital, 20 Acre, Kattappana,Pin-685515	21.03.2019 31.08.2019 03.07.2020	30	17.2.2016 - 31.08.2019	1292	Small,Orange	1200	1550400	Application submitted on 27.06.2019	Submitted reply by letter dated 29.06.2019, stated that they have applied for Board's consent on 27.06.2019. Reply not satisfactory.	Inspected the HCF on 31/08/2019. The referred unit consists of 30 beds, 2 wards and 1 laboratory. Biomedical waste disposed through IMAGE. The application is rejected by intimating them about NGT OA 585 and Environmental compensation. Again inspected on 03.07.2020 and noticed that they have disposed BMW through IMAGE.	GT.IDK.0037 18.05.2018 (application date)	Actual period of violation is from 17.02.2016 -27.06.2019. The number of days of violation is 1226 days and EC is recalculated as Rs.1471200/-

9	Vijayaraja Hospital, Adimaly, Idukki-685561	25.03.2019 20.09.2019 08.11.2019 15.06.2020	30	17.2.2016 - 09.03.2017 &01.07.2018- 09.05.2019	700	Small,Orange	1200	840000	Application for renewal submitted on 25.06.2019	Not submitted reply. Previous Consent validity 30.06.2018	Inspected the HCF on 20/09/2019. The unit has IMAGE for Biomedical waste disposal . But they have not properly segregated the waste and found dumped near the hospital. Notice dated 09.10.2019 issued to the unit and application returned. They have submitted reply by letter dated 14.10.2019 and resubmitted the application. The unit was inspected on 08.11.2019. The unit and their surroundings were found neat and clean. They have provided different colour coded bins for bio medical waste segregation. Joint inspection conducted by the Board officials with Adimaly Grama Panchayat and other officials(police department,health department,haritha keralam,irrigation department) on 28.12.2019. During the inspection time it was noticed that the unit has laid waste water pipe to Deviyar river. Show cause notice issued dated 04.01.2020 and application is rejected. Reply letter submitted dated 13.01.2020. Again conducted inspection on 15.06.2020 and noticed that they have rectified the defects.	IDK.0242 08.03.2017 (application date)	Actual period of violation 17.2.2016 - 09.03.2017 & 01.07.2018-25.06.2019, 746 days of violation EC recalculated as Rs. 895200/-
10	Sahayagiri Hospital, Kanthalloor-Marayoor Road, Pin-685620	29.03.2019 06.07.2020	25	17.2.2016 - 20.2.2017	369	Small,Orange	1200	442800	Applied for CTO on 20.02.2017 and consent issued after obtaining affiliation of IMAGE. Working with Valid CO. Validity up to 15.07.2022	submitted reply by letter dated 10.07.2019, stated that the registration was not done during the period of violation. Now working with valid Consent valid up to 15.07.2022. Reply not satisfactory.	Inspected the unit on 06.07.2020. They have properly segregated BMW and disposed through IMAGE.	IDK.0300 27.10.2017 (date of application)	EC is Rs.442800/-
11	Family Health Centre, Kumily-685509	26.03.2019	24	17.2.2016 - 31.08.2019	1292	Small,Orange	1200	1550400	Not submitted application.	Not submitted reply.	Contacted the district office for applying consent. They have not applied yet. Show cause notice was issued dated 13.07.2020. Reply not submitted.		Actual period of violation is from 17.02.2016 -30.09.2020. The number of days of violation is 1688 days and EC is recalculated as Rs.2025600/-
12	CSI Mission Hospital, Chelachuvadu, Pin-685606	02.05.2019 01.07.2020	20	17.2.2016 - 08.06.2017	477	Small,Orange	1200	572400	Working with Valid CO. Validity up to 27.03.2023	that they have disposed the Bio-Medical waste through IMAGE from 22.04.2017 onwards. Not obtained Board's consent during the period of violation. Reply not satisfactory.	Inspected the unit on 01.07.2020 and noticed that they have properly segregated BMW and disposed through IMAGE.	IDK.0246 13.03.2017 (date of application)	EC is Rs. 572400/-
13	CHC, Rajakkad	02.05.2019	20	17.2.2016 - 31.08.2019	1292	Small,Orange	1200	1550400	Not submitted application.	Not submitted reply.	Contacted the district office for applying consent. They have not applied yet. Show cause notice was issued dated 13.07.2020. Reply submitted dated 10.08.2020.		Actual period of violation is from 17.02.2016 -30.09.2020. The number of days of violation is 1688 days and EC is recalculated as Rs.2025600/-

14	Varyam Dispensary, Perumballichira, Thodupuzha (Dr. Warriars Ayurveda Hospital & Research Centre, Perumbillichira)	03.05.2019 03.12.2019	15	02.03.2018- 09.04.2019	404	Small, Orange	1200	484800	Valid In Principle Clearance from 02.03.2016 - 01.03.2018. Consent to Operate with validity up to 01.03.2023	Submitted reply on 22.06.2019. They have stated that, referred health care facility is an Ayurvedic Hospital, and they have valid In-Principle clearance up to 01.03.2018. Also stating that during the period of violation the hospital was not working due to the renovation works. After the completion, they have applied for consent and obtained Consent to Operate with validity up to 01.03.2023. Actual period of violation is from 02.03.2018 -09.04.2019. So the number of days of violation is 404 days and EC is recalculated as Rs. 484800/-	Reply submitted by letter dated 05.11.2019, stated that the unit started functioning from 01.04.2019. They have submitted letter from Kumaramangalam Panchayat, stating that private hospital registration certificate and D&O license issued on 17.05.2019. And also submitted a letter dated 16.05.2019 from District Medical Officer regarding permission for the functioning of Hospital. With these letters they have stated that the hospital was not functioning from 02.03.2018 to 31.03.2019 and requested to recalculate the compensation for a period from 01.04.2019 to 08.04.2019 and also agreed to pay the same. Inspection conducted on 03.12.2019 verified the OP,IP online registers and found that their request is genuine.	NO IMAGE	EC recalculated as Rs.9600/- for 8 days.
15	Karuna Hospital, Thodupuzha-Moolamattom Road, Muttom, Pin-685587	08.04.2019 30.08.2019	10	17.2.2016 - 18.05.2017	456	Small, Orange	1200	547200	Application submitted on 18.05.2017	Submitted reply on 18.06.2019, stating that they have disposed the Bio-Medical waste through IMAGE from 09.05.2006 onwards. Submitted Certificate of Affiliation from IMAGE. Not obtained Board's consent during the period of violation. Reply not satisfactory.	Inspection conducted on 30.08.2019. During inspection the HCF was working. Bio-medical wastes are properly segregated and disposed through IMAGE. The application is rejected by intimating them about NGT OA 585 and Environmental compensation. The HCF has filed a case WP(C) No. 10740 of 2020 before the Hon'ble High court. Report submitted. The HCF has submitted letter dated 19.08.2020 in response to the Video conference held on 17.08.2020 and stated that Biomedical waste is disposing through IMAGE from 2006 onwards. IMAGE certificate , PCB application and fee receipt submitted.	IDK.0004 09.05.2006 (Date of commencement of service)	EC is Rs. 547200/-
16	KGM Hospital (Kavukattu Giri Mission Hospital), Kambemmettu, Cumbummettu, Idukki-685551	03.05.2019 04.12.2019	10	17.2.2016 - 8.04.2017	416	Small, Orange	1200	499200	Working with CTO Validity up to 31.12.2019. Application for renewal submitted on 30.10.2019.	Reply not submitted.	Inspection conducted on 04.12.2019. BMW disposed through IMAGE and for liquid waste septic tank-soak pit system is provided. The application is rejected by intimating them about NGT OA 585 and Environmental compensation.	IDK.0256 20.03.2017 (date of application)	EC is Rs. 499200/-
17	Velamkanni Hospital (Velankanni Medical Trust Hospital), Ayyappancoil, Idukki-685507	21.03.2019	8	17.2.2016 - 30.3.2017	407	Small, Orange	1200	488400	Previous consent validity 30.06.2019. Application for renewal submitted on 26.03.2019.	Reply not submitted.	Application is pending.	IDK. 0108 20.06.2014 (date of application)	EC is Rs. 488400/-

18	S.N Hospital, Adimali-Rajakad Road, Vellathooval, 685563	25.03.2019 22.07.2020	6	17.2.2016 - 01.11.2017	623	Small,Orange	1200	747600	Working with Valid CTO Validity up to 31.10.2020	Submitted reply by letter dated 21.06.2019 and 02.07.2019. They have stated that during the period of violation, th unit was working as a homoeopathic clinic and the unit was exempted from obtaining authorisation vide order no. PCB/BMW/GEN/7615/06/05 dated 19.06.2012. They have submitted application for consent from Board on 01.11.2017, after starting modern medicine department in their hospital. No document regarding the exemption is submitted. Reply not satisfactory.	Inspected the unit on 22.07.2020. They have properly segregated and disposed BMW through IMAGE. The HCF has submitted letter dated 03.09.2020 in response to the Video conference held on 17.08.2020. They have stated that during the period of violation, th unit was working as a Homoeopathic clinic and Modern medicine was started after the retirement of occupier's wife. Copies of registration certificate for Modern medicine, registration certificate of occupier for homeopathic medicine, retirement details of his wife, IMAGE affiliation certificate and consent from PCB is attached with the letter.	IDK.0292 11.08.2017 (date of application)	EC is Rs. 747600/-
19	Guruchitra Medical Centre,Irattayar, Idukki-685514	03.05.2019	5	17.2.2016 - 05.04.2017	413	Small,Orange	1200	495600	Working with Valid CTO Validity up to 30.06.2023	Submitted reply on 11.06.2019, stating that they have disposed the Bio-Medical waste through IMAGE from the year 2016 onwards. Not obtained Board's consent during the period of violation. Reply not satisfactory.		IDK.0224 30.04.2016 (date of application)	EC is Rs. 495600/-
20	Christy Hospital, Kattappana, Pin-685508	21.03.2019 30.10.2019 03.07.2020	5	17.2.2016 - 05.04.2017	413	Small,Orange	1200	495600	Working with CTO Validity up to 04.05.2020. Application for renewal submitted on 17.06.2020.	submitted reply on 10.06.2019, stating that due to some personal matters, they were not running the hospital during the period of violation.Reply not satisfactory.	Inspected the HCF on 30.10.2019. BMW disposed through IMAGE. Septic tank-soak pit is provided for liquid waste. Renewal application is pending. Again inspected on 03.07.2020 and noticed that they have disposed BMW through IMAGE.	IDK.0257 07.03.2017 (date of application)	EC is Rs. 495600/-
21	Saro Hospital, Kattappana, Pin-685508	21.03.2019 29.07.2019 03.07.2020	5	17.2.2016 - 05.04.2017	413	Small,Orange	1200	495600	Previous consent validity 30.06.2019. Application for renewal submitted on 19.06.2019	Reply not submitted.	Inspected the HCF on 29/07/2019. The hospital was found working during the time of inspection. Hospital has 5 no. of rooms with a single bed in each room. Biomedical waste is collected in colour coded buckets and disposed through IMAGE. The application for renewal of ICO is rejected by intimating them about NGT OA 585 and Environmental compensation. Again inspected on 03.07.2020 and noticed that they have disposed BMW through IMAGE.	IDK.0248 31.01.2017 (date of application)	EC is Rs. 495600/-
22	Lakshmi Hospital, Adimaly, Idukki-685561	25.03.2019 22.08.2019 15.06.2020	5	17.2.2016 - 09.05.2019	1292	Small,Orange	1200	1550400	Application submitted on 12.07.2019	Reply not submitted.	Inspected the unit on 22.08.2019. During the inspection, the hospital was working. Biomedical waste from the hospital is collected by IMAGE. They have properly segregating the biomedical waste. Provided septic tank and soak pit for waste water treatment. The hospital is provided with 40 bed strength but it was informed that now they are utilizing 5 beds only. They have submitted application for a hospital with 5 beds and bed strength in the IMAGE certificate is 4. The application is rejected by intimating them about NGT OA 585 and Environmental compensation. Again inspected on 15.06.2020 and noticed that they have disposed BMW through IMAGE.	IDK. 0272 20.07.2017 (Date of commencement of service)	The actual period of violation is from 17.02.2016-12.07.2019. The no.of days of violation is 1241. EC recalculated as Rs. 1489200/-

23	Velankanni Matha Hospital, Thopramkudy, Udumbanchola Taluk, Pin-685515	02.05.2019 16.06.2020	2	17.2.2016 - 05.04.2017	413	Small,Orange	1200	495600	Working with CTO Validity up to 05.04.2020. Application for renewal submitted on 11.06.2020.	Submitted reply by letter dated 24.06.2019. They have stated that it is a non-bedded hospital and clinical consultation of patients has been practiced in the hospital. Bio-medical wastes are disposed through IMAGE. Reply not satisfactory.	Inspected the unit on 16.06.2020. Bio-medical wastes are properly segregated and disposed through IMAGE.Application is pending.	IDK. 0262 30.03.2017 (date of application)	EC is Rs. 495600/-
24	St.George Hospital, 7/845, George Building, Kottayam-Kumily Road, Vandiperiyar-685533	26.03.2019 16.07.2020	2	17.2.2016 - 31.08.2019	1292	Small,Orange	1200	1550400	Not submitted application.	Reply not submitted.	Inspected on 16.07.2020 and noticed that the hospital was closed. Instead of the hospital St.George clinic was found working and occupier has been changed. St.George clinic is also included in the NGT O.A. 585 list.		HCF closed
25	Mappanikkattu Eye Hospital, Adimaly-Apsara Road, Kerala-685561	25.03.2019 15.06.2020	observati on beds	17.2.2016 - 31.08.2019	1292	Small,Orange	4000	5168000	Application submitted on 17.06.2019	Submitted reply by letter dated 10.06.2019. They have stated that the referred health care facility is an eye clinic and the Bio-Medical waste generated from the clinic is transferred to IMAGE using the registration of Mappanikkattu Dental clinic, which is running in the same building. Reply not satisfactory.	The HCF is applied for authorisation on 17.06.2019. The application is rejected by intimating them about NGT OA 585 and Environmental compensation. (Documents of IMAGE not submitted). Inspected on 15.06.2020 and noticed that they have disposed BMW through IMAGE. Only one observation bed was found during inspection. IMAGE affiliation dated 14.11.2019 and token dated 15.10.2019.	IDK. 0399 15.10.2019 (date of application)	The actual period of violation is 17.02.2016-15.10.2019. The no.of days of violation is 1336 days and EC calculated is Rs. 5344000/-
26	New Anbu Nursing Home,Elappara,Erattupata-Peermade Road,Pin-685501	21.03.2019 06.09.2019 16.07.2020	observati on beds	17.2.2016 - 31.08.2019	1292	Small,Orange	1200	1550400	Application submitted on 30.04.2019	Reply submitted by letter dated 19.06.2019, stating that they have disposed the Bio-Medical waste through IMAGE and submitted application to the Board on 30.04.2019. Reply not satisfactory.	Inspected the HCF on 06.09.2019. Biomedical waste disposed through IMAGE. The HCF has applied for authorisation on 30.04.2019. Application is rejected by intimating them about NGT OA 585 and Environmental compensation. Again inspected on 16.07.2020 and noticed that they have disposed BMW through IMAGE.	IDK. 0168 09.07.2015 (date of application)	The actual period of violation is 17.02.2016-30.04.2019. The no.of days of violation is 1168 days and EC calculated is Rs. 1401600/-
27	Sunil Hospital,Vannapuram, Idukki,Pin-685607	30.03.2019	observati on beds	17.2.2016 - 31.08.2019	1292	Small,Orange	1200	1550400	Not submitted application.	Reply not submitted.	Show cause notice was issued dated 13.07.2020. Reply not submitted		Actual period of violation is from 17.02.2016 -30.09.2020. The number of days of violation is 1688 days and EC is recalculated as Rs.2025600/-
28	MGM Hospital,Plantation Road,Vannapuram, Idukki,Pin-685607	30.03.2019 24.09.2019 17.06.2020	9	17.2.2016 - 31.08.2019	1292	Small,Orange	1200	1550400	Application submitted on 24.07.2019	Reply not submitted.	Inspection conducted on 24.09.2019. During inspection the hospital was working. They have 9 Observation beds. The unit has IMAGE facility for the collection of BMW generated in the unit and provided a separate room for the storage of BMW. The application is rejected by intimating them about NGT OA 585 and Environmental compensation. Again inspected on 17.06.2020 and noticed that they have disposed BMW through IMAGE.	IDK.0251 02.07.2017 (Date of commencement of service)	The actual period of violation is 17.02.2016-24.07.2019. The no.of days of violation is 1253 days and EC calculated is Rs. 1503600/-

29	Pranob Hospital(Pranop clinic) Kottayam-Kumily Road, Vandiperiyar-685533	26.03.2019 16.07.2020	observati on beds	17.2.2016 - 31.08.2019	1292	Small,Orange	1200	1550400	Application submitted on 17.06.2019	Submitted reply on 21.06.2019, stating that they have disposed the Bio-Medical waste through IMAGE. Not obtained Board's consent during the period of violation. Reply not satisfactory.	The HCF has applied for authorisation. The application is rejected by intimating them about NGT OA 585 and Environmental compensation. Again inspected on 16.07.2020 and noticed that they have disposed BMW through IMAGE.	IDK.0035 08.07.2011 (Date of commencement of service)	The actual period of violation is 17.02.2016-17.06.2019. The no.of days of violation is 1216 days and EC calculated is Rs. 1459200/-
30	Johns Clinic,Kunchithanny,Idukk i,Pin-685565	02.05.2019	observati on beds	17.2.2016 - 31.08.2019	1292	Small,Orange	4000	5168000	Not submitted application.	Reply not submitted.	Show cause notice was issued dated 13.07.2020. Reply submitted dated 23.07.2020, they have reported that the HCF is closed since 30.01.2020 because of their health issues. No document regarding the same is submitted. Now they are conducting only consultation in their residence. And also reported that they have no plan to restart the clinic.		Actual period of violation is from 17.02.2016 -30.01.2020. The number of days of violation is 1443 days and EC is recalculated as Rs.5772000/-
31	Dr.Paul's ENT Clinic,Kanjiramattom Bye Pass, Thodupuzha,685584	15.05.2019 03.07.2020	No bed	17.02.2016- 31.08.2019	1292	Small,Orange	1500	1938000	Application submitted on 03.01.2020	Submitted reply on 15.06.2019. They have stated that only evening time consultation has been done in the clinic and no detailed checkup and surgery is doing in the said clinic so there is no Bio- Medical wastes generation. Reply not satisfactory. Again submitted reply letter on 26.10.2019. They have stated that only consultation has been done and there is no biomedical waste generation.	The application is rejected by intimating them about NGT OA 585 and Environmental compensation. They have applied for IMAGE affiliation and the request was accepted by IMAGE. During inspection conducted on 03.07.2020, it was noticed that they are disposing BMW through their Dental Clinic situated in the same building which has valid IMAGE affiliation and consent from the Board. Thereafter IMAGE started collecting BMW from their HCF and submitted latest payment receipt dated 05.09.2020.	IDK.0405 31.12.2019 (Date of verification)	Actual period of violation is from 17.02.2016 -03.01.2020. The number of days of violation is 1416 days and EC is recalculated as Rs.2124000/-
32	Alphonsa eye hospital, Near Vimala Public School, Kanjiramattom Bypass,Thodupuzha,6855 84	15.05.2019 22.11.2019 15.06.2020	4	17.02.2016- 31.08.2019	1292	Small,Orange	1200	1550400	Application submitted on 09.11.2019	submitted reply by letter dated14.06.2019. they have stated that, the referred unit was a clinic only with observation beds. And biomedical waste is disposed through IMAGE. Reply not satisfactory.	The unit has 4 beds. Inspection conducted on 22.11.2019. BMW disposed through IMAGE. Application is rejected. Directed them vide letter dated 07.12.19 to renew IMAGE affiliation with actual no.of beds in the hospital.Again inspected on 15.06.2020 and noticed that they have disposed BMW through IMAGE. They have applied for IMAGE affiliation with actual no.of beds.	IDK.0250 14.09.2017 (Date of commencement of service)	Actual period of violation is from 17.02.2016 -09.11.2019. The number of days of violation is 1361 days and EC is recalculated as Rs.1633200/-
33	Rose eye clinic, Near Private Bus Stand, Thodupuzha,685584	15.05.2019 03.12.2019	No bed	17.02.2016- 31.08.2019	1292	Small,Orange	1875	2422500	Not submitted application.	Submitted reply on 24.06.2019, stating that it is a showroom for sale of lens and frames and they are not generating any Bio-Medical waste.	Inspection conducted on 03.12.2019 and noticed that at present, it is only an optical shop for sale of lens and frames with the consultation of a Doctor.	NO IMAGE	This HCF may be exempted from EC, as no BMW is generated.

Annexure E (b)

Details of Hospitals (List 2) New Submission Before NGT										Annexure 1(b)			
Sl.No	Name & Address of the Healthcare facility	Date of Inspection	Bed Strength	Period of Violation	No: of days of violation	Category and Scale	EC calculated per day(Rs.)	Ec to be collected	Application submitted	Reply submitted to Notice dated 30.05.2019	Present status	IMAGE affiliation number and affiliation date	Remarks
1	Babason archana hospital, Vannapuram	30.03.2019	100	30.3.2019 - 31.08.2019	155	Small,Orange	12500	1937500	Not submitted application.	Reply not submitted	show cause notice issued dated 13.07.2020. Reply not submitted. The HCF has submitted reply letter dated 19.08.2020, informed that they have started procedures for obtaining Board's Consent. Application not received yet.		Actual period of violation is from 30.03.2019-30.09.2020. The no.of days is 551 days. EC recalculated as Rs. 6887500/-
2	Subansiri hospital,Parathodu, 685571	30.03.2019 19.09.2019 15.06.2020	10	30.3.2019 - 31.08.2019	155	Small,Orange	1200	186000	Application submitted on 26.06.2019.	Reply not submitted	Inspected on 19.09.2019. It is a hospital with 10 beds. During the inspection, the hospital was working. Biomedical waste from the hospital is collected by IMAGE. They have properly segregating the biomedical waste. Provided septic tank and soak pit for waste water treatment.The application is rejected by intimating them about NGT OA 585 and Environmental compensation. Again inspected on 15.06.2020 and noticed that they have disposed BMW through IMAGE.	IDK.0343 25.05.2018 (date of application)	Actual period of violation is from 30.03.2019-26.06.2019. The no.of days is 88 days. EC recalculated as Rs. 105600/-
3	Holy Fathima KIMS Hospital, Irumbupalam, Chillithodu	25.03.2019	20	25.3.2019 - 31.08.2019	160	Small,Orange	6000	960000	Not submitted application.	Reply not submitted	show cause notice issued dated 13.07.2020.Reply not submitted		Actual period of violation is from 25.03.2019-30.09.2020. The no.of days is 556 days. EC recalculated as Rs. 3336000/-
4	SN Medical Mission Hospital,Rajakkad,685566	17.04.2019 19.09.2019 19.06.2020	20	17.04.2019- 31.08.2019	137	Small,Orange	1200	164400	Application for renewal submitted on 17.06.2019.	Reply submitted on 17.06.2019, stating that they have not aware about the renewal of consent. Not obtained Board's consent during the period of violation. Reply not satisfactory. Previous consent validity was upto 30.06.2018.	Inspected on 19.09.2019. It is a hospital with 20 beds. During the inspection, the hospital was working. Biomedical waste from the hospital is collected by IMAGE. They have properly segregating the biomedical waste. Provided septic tank and soak pit for waste water treatment. The application is rejected by intimating them about NGT OA 585 and Environmental compensation. Again inspected on 19.06.2020 and noticed that they have disposed BMW through IMAGE.	IDK.0088 09.12.2013 (Date of commencement of service)	Actual period of violation is from 01.07.2018-17.06.2019. The no.of days is 351 days. EC recalculated as Rs. 421200/-
5	Bala Hospital, New Bus Stand Road, Kattappana,685508	27.03.2019 30.10.2019 03.07.2020	15	27.3.2019 - 31.08.2019	158	Small,Orange	1200	189600	Application for CTO renewal submitted on 22.10.2019	Reply not submitted. Previous consent validity 30.06.2018	Inspected on 30.10.2019. During the inspection, the hospital was working. Biomedical waste from the hospital is collected by IMAGE. They have properly segregating the biomedical waste. Application is rejected by intimating them about NGT OA 585 and Environmental compensation. Again inspected on 03.07.2020 and noticed that they have disposed BMW through IMAGE.	IDK.0001 01.12.2016 (Date of commencement of service)	Actual period of violation is from 01.07.2018-22.10.2019. The no.of days is 478 days. EC recalculated as Rs. 573600/-

6	Adam's Hospital, Marayoor, Kovilkadavu, 685620	29.03.2019 01.10.2019 06.07.2020	10	29.3.2019 - 31.08.2019	156	Small,Orange	1200	187200	Application submitted on 14.06.2019.	Submitted reply on 22.06.2019, stating that for the last two years, Bio-Medical waste from the hospital is disposed through IMAGE. Not obtained Board's consent during the period of violation. Reply not satisfactory.	The HCF was inspected on 01.10.2019. It is a hospital with 3 beds. During the inspection hospital was working. They have IMAGE certificate and properly segregating the biomedical waste. Provided septic tank and soak pit for waste water treatment. Application is rejected by intimating them about NGT OA 585 and Environmental compensation. Again inspected on 06.07.2020 and noticed that they have disposed BMW through IMAGE.	IDK.0379 08.09.2019 (Date of commencement of service)	Actual period of violation is from 29.03.2019-14.06.2019. The no.of days is 77 days. EC recalculated as Rs. 92400/-
7	City Hospital, Elappara, 685501	21.03.2019 06.09.2019 16.07.2020	6	21.03.2019- 31.08.2019	164	Small,Orange	1200	196800	Application submitted on 01.07.2019.	Reply not submitted.	The HCF was inspected on 06.09.2019. Biomedical wastes were disposed through IMAGE. Septic tank-soak pit facility provided. The application is rejected by intimating them about NGT OA 585 and Environmental compensation. Again inspected on 16.07.2020 and noticed that they have disposed BMW through IMAGE. The HCF was shifted to a new building in which Karunya Hospital was situated earlier.	IDK.0344 06.07.2018 (date of application)	Actual period of violation is from 21.03.2019-01.07.2019. The no.of days is 102 days. EC recalculated as Rs. 122400/-
8	Anbu Hospital, Elappara, Erattupetta-Peermade Road, Elappara, 685501	21.03.2019 29.07.2019 16.07.2020	6	21.03.2019 - 31.08.2019	164	Small,Orange	1200	196800	Application for renewal submitted on 26.06.2019.	Previous consent validity 30.09.2015. Reply not submitted.	The HCF was inspected on 29.07.2019. Biomedical waste is segregated and disposed through IMAGE. Septic tank-soak pit facility provided. The application is rejected by intimating them about NGT OA 585 and Environmental compensation. Again inspected on 16.07.2020 and noticed that they have disposed BMW through IMAGE.	IDK. 0161 29.06.2015 (date of application)	Actual period of violation is from 01.10.2015-26.06.2019. No.of days of violation is 1364 days and EC recalculated as Rs. 1636800/-
9	Harsha Clinic,Parathodu,685604	30.03.2019	6	30.3.2019 - 31.08.2019	155	Small,Orange	4000	620000	Not submitted application.	Reply not submitted	show cause notice issued dated 13.07.2020.Reply not submitted		Actual period of violation is from 30.03.2019-30.09.2020. No.of days of violation is 551 days and EC recalculated as Rs. 2204000/-
10	St.Glory Mission Hospital, Marayoor, 685620	29.03.2019	5	29.3.2019 - 31.08.2019	156	Small,Orange	4000	624000	Not submitted application.	Submitted reply on 06.07.2019. Not obtained Board's consent during the period of violation. Reply not satisfactory.	show cause notice issued dated 13.07.2020.Reply submitted dated 28.07.2020. The occupier reported that he is under treatment so could not come to office and requested to sent documents for initiating procedures for obtaining Board's Consent. Reply letter issued for applying Consent.		Actual period of violation is from 29.03.2019-30.09.2020. No.of days of violation is 552 days and EC recalculated as Rs. 2208000/-
11	MKM Polyclinic,Near Holiday Home,K K Road,Kumily,685509	26.03.2019	5	26.3.2019 - 31.08.2019	159	Small,Orange	1200	190800	Not submitted application.	Reply not submitted	show cause notice issued dated 13.07.2020.Reply submitted dated 17.08.2020. Not submitted application yet.		Actual period of violation is from 26.03.2019-30.09.2020. No.of days of violation is 555 days and EC recalculated as Rs. 666000/-

12	TKN Hospital, Marayoor, 685620	29.03.2019 09.07.2020	4	29.3.2019 - 31.08.2019	156	Small,Orange	1200	187200	application submitted on 07.08.2019	Reply not submitted	Application is returned for submitting necessary documents and remitting adequate fee. They have not resubmitted the application till date. Inspected on 09.07.2020 and noticed that they have disposed BMW through IMAGE and IMAGE affiliation date is 11.11.2016.	IDK.0229 22.09.2016 (date of application)	Actual period of violation is from 29.03.2019-30.09.2020. No.of days of violation is 552 days and EC recalculated as Rs. 662400/-
13	Karunya Hospital, Elappara, 685501	21.03.2019 16.07.2020	4	21.03.2019- 31.08.2019	164	Small,Orange	4000	656000	Not submitted application.	Reply not submitted	Inspection was conducted on 16.07.2020 and found that HCF is not working now. City Hospital was found working in the same building which is also included in NGT OA 585.		HCF CLOSED
14	Anbu Hospital,Idukki Township,Thookupalam,685553	27.03.2019 19.10.2019 16.06.2020	4	27.3.2019 - 31.08.2019	158	Small,Orange	1200	189600	application submitted on 04.09.2019	Reply not submitted	The hospital was inspected on 19.10.2019. Biomedical waste is segregated and disposed through IMAGE. Septic tank-soak pit facility provided. Application is rejected. Again inspected on 16.06.2020 and noticed that they have disposed BMW through IMAGE.	IDK. 0315 05.06.2018 (Date of commencement of service)	Actual period of violation is from 27.03.2019-04.09.2019. No.of days of violation is 161 days and EC recalculated as Rs. 193200/-
15	Karuna nursing home, Irumbupalam, Valara P O,685561	25.03.2019 15.06.2020	3	25.3.2019 - 31.08.2019	160	Small,Orange	1200	192000	Application submitted on 25.04.2019.	Reply not submitted	Application rejected on 09.07.2019. Inspected on 15.06.2020 and noticed that they have disposed BMW through IMAGE.	IDK. 0369 16.07.2019 (Date of commencement of service)	Actual period of violation is from 25.03.2019-25.04.2019. No.of days of violation is 31 days and EC recalculated as Rs. 37200/-
16	Sree Krishna Hospital, Hill High Way, Elappara, 685501	21.03.2019 06.09.2019 16.07.2020	2	21.3.2019 - 31.08.2019	164	Small,Orange	1200	196800	Application submitted on 03.07.2019.	Submitted reply by letter dated 28.06.2019, stating that bio-medical waste is disposed through IMAGE and application submitted for consent to operate on 25.06.2019. Reply not satisfactory.	The HCF was inspected on 06.09.2019. The referred unit has one observation bed. Biomedical wastes were disposed through IMAGE. Septic tank-soak pit is provided. The application is rejected by intimating them about NGT OA 585 and Environmental compensation. Again inspected on 16.07.2020 and noticed that they have disposed BMW through IMAGE.	IDK.0247 13.06.2017 (Date of commencement of service)	Actual period of violation is from 21.03.2019-03.07.2019. The no.of days is 104 days. EC recalculated as Rs. 124800/-
17	Hyta Clinic,Vandiperiyar	26.03.2019 30.06.2020	2	26.3.2019 - 31.08.2019	159	Small,Orange	1200	190800	Application submitted on 25.06.2019.	submitted reply by letter dated 29.06.2019 and stated that the unit started functioning from 2017, and they have not aware about the pollution control board's consent. Bio-medical waste are disposed through IMAGE. Reply not satisfactory.	The HCF has applied for authorisation. The application is rejected by intimating them about NGT OA 585 and Environmental compensation. Again inspected on 30.06.2020 and noticed that they have disposed BMW through IMAGE.	IDK. 0078 20.09.2013 (Date of commencement of service)	Actual period of violation is from 26.03.2019-25.06.2019. The no.of days is 91 days. EC recalculated as Rs. 109200/-
18	Guru Hospital, Nedumkandam	27.03.2019 20.09.2019 16.06.2020	2	27.3.2019 - 31.08.2019	158	Small,Orange	1200	189600	Application submitted on 19.06.2019.	Reply not submitted	The unit was inspected on 20.09.2019. Biomedical waste is segregated and disposed through IMAGE. Septic tank-soak pit facility provided. The application is rejected by intimating them about NGT OA 585 and Environmental compensation. Again inspected on 16.06.2020 and noticed that they have disposed BMW through IMAGE.	IDK.0026 06.12.2008 (Date of commencement of service)	Actual period of violation is from 27.03.2019-19.06.2019. The no.of days is 84 days. EC recalculated as Rs. 100800/-

19	Nirmala hospital(Nirmala Clinic), Adimaly-Nedumkandam Road, Kambalickandam, 685604	30.03.2019 19.09.2019 15.06.2020	observatio n beds	30.3.2019 - 31.08.2019	155	Small,Orange	4000	620000	Application submitted on 26.06.2019.	Reply not submitted.	Inspection conducted on 19.09.2019, it was noted that Bio-medical waste is not properly segregated. There is no facility for biomedical waste disposal and not affiliated to IMAGE. Notice issued to the unit dated 09.10.2019 and the application is rejected. Again inspected on 15.06.2020 and noticed that they have disposed BMW through IMAGE .Image affiliation letter dated 23.12.2019 and token dated 03.12.2019.	IDK. 0403 03.12.2019 (Date of commencement of service)	Actual period of violation is from 30.03.2019-03.12.2019. The no.of days is 248 days. EC recalculated as Rs. 992000/-
20	Family Health Centre, Konnathady	30.03.2019	observatio n beds	30.3.2019 - 31.08.2019	155	Small,Orange	1200	186000	Not submitted application.	Reply not submitted	show cause notice issued dated 13.07.2020. Reply not submitted.		Actual period of violation is from 30.03.2019-30.09.2020. The no.of days is 551 days. EC recalculated as Rs. 661200/-
21	KGM Clinic, Pambanar-685551	26.03.2019 21.08.2020	No bed	26.3.2019 - 31.08.2019	159	Small,Orange	1200	190800	Not submitted application.	Reply not submitted	Show cause notice issued dated 13.07.2020. Reply not submitted. Inspection was conducted on 21.08.2020 as per the instruction by Chairman through video conference on 17.08.2020. During inspection, it was noticed that the HCF is not working in the location. Now furniture unit was found working there.		HCF CLOSED
22	PHC KP Colony, Adimaly-Nedumkandam Road, Kambilykandam, 685604	27.03.2019	No bed	27.3.2019 - 31.08.2019	158	Small,Orange	1200	189600	Not submitted application.	Reply not submitted	show cause notice issued dated 13.07.2020. Reply not submitted.		Actual period of violation is from 27.03.2019-30.09.2020. The no.of days is 554 days. EC recalculated as Rs.664800/-
23	Dr.Naveen's poly clinic ,Nedumkandam	27.03.2019 16.06.2020	No bed	27.3.2019 - 31.08.2019	158	Small,Orange	1200	189600	submitted application on 12.12.2019.	Reply not submitted	The application is rejected by intimating them about NGT OA 585 and Environmental compensation. Inspected on 16.06.2020 and noticed that they have disposed BMW through IMAGE.	IDK.0337 08.09.2018 (Date of commencement of service)	Actual period of violation is from 27.03.2019-12.12.2019. The no.of days is 260 days. EC recalculated as Rs.312000/-
24	National Hospital, Munnar-kumily Hwy, Nedumkandam, Idukki - 685553	27.03.2019	No bed	27.3.2019 - 31.08.2019	158	Small,Orange	1200	189600	Not submitted application.	Reply not submitted	show cause notice issued dated 13.07.2020. Reply not submitted.		Actual period of violation is from 27.03.2019-30.09.2020. The no.of days is 554 days. EC recalculated as Rs.664800/-
25	PHC Kanthalloor, 685620	29.03.2019	No bed	29.3.2019 - 31.08.2019	156	Small,Orange	1500	234000	Not submitted application.	Reply not submitted	Show cause notice issued dated 13.07.2020. Reply submitted dated 10.08.2020. BMW disposed through IMAGE (Affiliation GT.IDK.0053 dated 11.10.2019). They have approached Villegge Office to get possession certificate/land tax but the HCF is situated in Government revenue land therefore not subjected to pay land tax. And also for getting information regarding capital investment they have approached Panchayat but couldn't find any document. So they seek some more time for applying Board's Consent. Reply letter issued for applying authorisation.		Actual period of violation is from 29.03.2019-30.09.2020. The no.of days is 552 days. EC recalculated as Rs.662400/-

26	PHC Vannapuram, Vannappuram-Kaliyar Road, 685607	30.03.2019	No bed	30.3.2019 - 31.08.2019	155	Small,Orange	1500	232500	Application submitted on 29.09.2020.	Reply not submitted	show cause notice issued dated 13.07.2020. Reply submitted. Application is pending.	GT.IDK.0050 20.09.2019 (date of application)	Actual period of violation is from 30.03.2019-29.09.2020. The no.of days is 549 days. EC recalculated as Rs.823500/-.
27	PHC Vellothooval, Adimaly- Rajakkad Road, 685563	25.03.2019	No bed	25.3.2019 - 31.08.2019	160	Small,Orange	1200	192000	Application submitted on 11.03.2020	Reply submitted to the head office directly by letter dated 17.06.2019, stating that the referred hospital is a primary health center. And there is no facility for inpatients. The hospital started working from 1974 march 30 and the bio-medical waste is collected by IMAGE and also provided incinerator. They are requested to exempt this hospital from the Board's consent preview due to the unavailability of land document. Reply not satisfactory.	Application is pending	GT.IDK.0026 02.06.2018 (Date of commencement of service)	Actual period of violation is from 25.03.2019-11.03.2020. The no.of days is 352 days. EC recalculated as Rs.422400/-.
28	PHC (FHC) Peruvathanam, Vellappara Road, 685531	26.03.2019 20.01.2020	No bed	26.3.2019 - 31.08.2019	159	Small,Orange	1200	190800	Application submitted on 17.01.2020	Reply not submitted	Inspection conducted on 20.01.2020. They have IMAGE for BMW disposal and provided separate room for the storage of BMW. There is no IP and have 4 observation beds.The application is rejected by intimating them about NGT OA 585 and Environmental compensation.	GT.IDK.0042 (Date of commencement of service)	Actual period of violation is from 26.03.2019-17.01.2020. The no.of days is 297days. EC recalculated as Rs.356400/-.
29	Biomarkers ,Kumily	26.03.2019 29.08.2019	No bed	26.3.2019 - 31.08.2019	159	Small,Orange	1200	190800	Application submitted on 04.07.2019.	Reply not submitted	Inspection was conducted on 29.08.2019. During the time of inspection the unit was working. The unit consists of 5 beds and 1 laboratory facility. Biomedical wastes were disposed through IMAGE. But it was noticed that some BMW were dumped along with plastic waste near to the unit. The application is rejected by intimating them about NGT OA 585 and Environmental compensation. Also directed them to rectify the defects and report to the office. They have not submitted the reply till date.	IDK.0266 22.06.2018 (Date of commencement of service)	Actual period of violation is from 26.03.2019-04.07.2019. The no.of days is 100 days. EC recalculated as Rs. 120000/-
30	CHC ,Vandiperiyar	26.03.2019	No bed	26.3.2019 - 31.08.2019	159	Small,Orange	1200	190800	Not submitted application.	Reply not submitted	Show cause notice issued dated 13.07.2020. Reply submitted dated 01.08.2020. They have stated that application procedure is delayed because land cost valuation certificate from Village Officer not received yet. Reply letter issued for applying authorisation.		Actual period of violation is from 26.03.2019-30.09.2020. The no.of days is 555 days. EC recalculated as Rs.666000/-

31	Mappanikkattu Vanitha Clinic, Irumbupalam, Kochi-Madhurai Dhanushkodi Road,Adimaly,685561	25.03.2019 15.06.2020	No bed	25.3.2019 - 31.08.2019	160	Small,Orange	1500	240000	Application submitted on 17.06.2019.	Reply not submitted	The application is rejected by intimating them about NGT OA 585 and Environmental compensation. (Documents of IMAGE not submitted). Inspected on 15.06.2020 and noticed that they have disposed BMW through IMAGE. IMAGE affiliation dated 06.01.2020 and token 16.12.2019 . The occupier submitted letter dated 25.10.2020, stated that HCF has stopped working from April 2020. They have also submitted letter from Adimaly Grama Panchayath Secretary stating the same matter.	IDK. 0404 16.12.2019 (date of application)	Actual period of violation is from 25.03.2019-16.12.2019. The no.of days is 266 days. EC recalculated as Rs.399000/-
32	St.George Clinic, Vandiperiyar,685501	26.03.2019 16.07.2020	No bed	26.3.2019 - 31.08.2019	159	Small,Orange	1200	190800	Not submitted application.	Reply not submitted	show cause notice issued dated 13.07.2020. Reply not submitted. Inspected on 16.07.2020 and noticed that they have properly segregated and disposed BMW through IMAGE. The ownership has been changed. In the same building St. George hospital was functioned earlier.		Actual period of violation is from 26.03.2019-30.09.2020. The no.of days is 555 days. EC recalculated as Rs.666000/-
33	PHC Pampadumpara, 685514	27.03.2019	No bed	27.3.2019 - 31.08.2019	158	Small,Orange	1200	189600	Not submitted application.	Reply not submitted	show cause notice issued dated 13.07.2020. Reply not submitted.		Actual period of violation is from 27.03.2019-30.09.2020. The no.of days is 554 days. EC recalculated as Rs.664800/-

Annexure E (c)

New list defaulting HCF										Annexure 1 (c)				
Sl.No	Name & Address of the Healthcare facility	Date of Inspection	Bed Strength	Whether Making use of IMAGE (Yes/No)	Consent Authorization status (Yes/No)	Period of Violation	No: of days of violation	EC calculated per day(Rs.)	Ec to be collected	Application submitted	Reply submitted to this office letter dated 12.07.2019	Present status	IMAGE affiliation date and affiliation number	Remarks
1	Vengalloor Multi Speciality dental Clinic, Vengalloor	22.06.2019 15.06.2020	Nil	Yes	No	22.06.2019-31.8.2019	71	1200	85200	Application submitted on 26.10.2019	Reply not submitted	The application is rejected by intimating them about NGT OA 585 and Environmental compensation. Inspected on 15.06.2020 and noticed that they have disposed BMW through IMAGE.	IDK.0284 13.06.2018 (Date of commencement of service)	Actual period of violation is from 22.06.2019-26.10.2019 and no.of days is 126. EC recalculated as Rs. 151200/-
2	Health Care Diagnostic, Vengalloor	22.06.2019 15.06.2020	Nil	Yes	No	22.06.2019-31.8.2019	71	1200	85200	Application for renewal submitted on 05.10.2019	Reply not submitted	Previous authorisation validity was 28.08.2015. The application is rejected by intimating them about NGT OA 585 and Environmental compensation. Inspected on 15.06.2020 and noticed that they have disposed BMW through IMAGE.	IDK.0177 24.10.2015 (Date of commencement of service)	Actual period of violation is from 29.08.2015-05.10.2019 and no.of days is 1498. EC recalculated as Rs. 1797600/-
3	Doctor's Lab Diagnostic Centre, Muthalakodam	24.06.2019 03.07.2020	Nil	Yes	No	24.06.2019-31.8.2019	69	1200	82800	Application for renewal submitted on 15.10.2019	Reply not submitted	Previous authorisation validity was 28.12.2015. The application is rejected by intimating them about NGT OA 585 and Environmental compensation. Inspected on 03.07.2020 and noticed that they have disposed BMW through IMAGE.	IDK.0206 20.05.2016 (date of application)	Actual period of violation is from 29.12.2015-15.10.2019 and no.of days is 1386. EC recalculated as Rs. 1663200/-
4	Facets Poly Clinic, Muthalakodam	24.06.2019	Nil	Yes	No	24.06.2019-31.8.2019	69	1200	82800	Application submitted on 29.07.2020	Reply not submitted	show cause notice issued dated 13.07.2020. Application submitted	IDK.0192 31.05.2016 (Date of commencement of service)	Actual period of violation is from 24.06.2019-29.07.2020 and no.of days is 401. EC recalculated as Rs. 481200/-

5	Dr. Tooth Family Dental Care	24.06.2019 03.07.2020	Nil	Yes	No	24.06.2019- 31.8.2019	69	1200	82800	Application submitted on 25- 07-2019	Reply not submitted	The application is rejected by intimating them about NGT OA 585 and Environmental compensation. Inspected on 03.07.2020 and noticed that they have disposed BMW through IMAGE. The HCF has filed a case WP(C) No. 12914 of 2020 before the Hon'ble High court. Draft report submitted to standing council.	IDK.0213 07.04.2016 (date of application)	Actual period of violation is from 24.06.2019 -25.07.2019 and no.of days is 31. EC recalculated as Rs. 37200/-
6	Smile Boutique Dental Clinic, Thodupuzha	24.06.2019 15.07.2020	Nil	Yes	No	24.06.2019- 31.8.2019	69	1200	82800	Application submitted for renewal on 27- 06-2019	Reply not submitted	Previous authorisation validity was 31.12.2016. The application is rejected by intimating them about NGT OA 585 and Environmental compensation. Inspected on 15.07.2020 and noticed that they have disposed BMW through IMAGE. The HCF has filed a case WP(C) No. 10740 of 2020 before the Hon'ble High court. Report submitted.The HCF has submitted letter dated 28.08.2020 in response to the Video conference held on 17.08.2020. Copies of application, fee receipt, annual report, IMAGE affiliation and court order dated 17.06.2020 are submitted.	IDK.0069 13.06.2013 (Date of commencement of service)	Actual period of violation is from 01.01.2017-27.06.2019 and no.of days is 907. EC recalculated as Rs. 1088400/-
7	Modern Medical Lab, Thodupuzha	24.06.2019 17.06.2020	Nil	Yes	No	24.06.2019- 31.8.2019	69	1200	82800	Application submitted on 11-10-2019	Reply not submitted	The application is rejected by intimating them about NGT OA 585 and Environmental compensation. During inspection the unit was found closed. The applicant has been sent a letter via email dated 17.07.2020 stated that the HCF was shut down from 23rd March 2020 and not continue functioning due to occupier's health issues. He requested to exempt from licence procedures.	IDK.0189 18.03.2016 (Date of commencement of service)	Actual period of violation is from 24.06.2019-11.10.2019 and no.of days is 109. EC recalculated as Rs. 130800/- . HCF CLOSED

8	You Take Care Wellness clinic and Diagnostic Centre, Thodupuzha	24.06.2019	Nil	Yes	Yes	24.06.2019-31.8.2019	69	1200	82800	Application submitted for renewal on 21.07.2020.	Reply submitted by letter dated 01.10.2019 stated that the HCF have valid authorisation during the period of violation mentioned. Reply was found satisfactory.	Valid authorisation till 28.07.2020.	IDK.0173 03.09.2015 (Date of commencement of service)	May be exempted from EC.
9	Smile Tree Dental Clinic, Thodupuzha	24.06.2019 03.07.2020	Nil	Yes	No	24.06.2019-31.8.2019	69	1200	82800	Applications submitted on 19-10-2019	Reply not submitted	The application is rejected by intimating them about NGT OA 585 and Environmental compensation. Inspected on 03.07.2020 and noticed that they have disposed BMW through IMAGE. The HCF has filed a case WP(C) No. 10740 of 2020 before the Hon'ble High court. Report submitted. The HCF has submitted letter dated 24.08.2020 in response to the Video conference held on 17.08.2020. Copies of application, fee receipt, annual report, IMAGE affiliation and court order dated 17.06.2020 are submitted.	IDK. 0080 23.11.2013 (Date of commencement of service)	Actual period of violation is from 24.06.2019-19.10.2019 and no.of days is 117. EC recalculated as Rs. 140400/-
10	Mariya Dental Hospital (clinic), Vannappuram PO, Thodupuzha	24.06.2019 17.06.2020	Nil	Yes	No	24.06.2019-31.8.2019	69	1200	82800	Applications submitted on 26-10-2019	Reply not submitted	The application is rejected by intimating them about NGT OA 585 and Environmental compensation. Inspected on 17.06.2020 and noticed that they have disposed BMW through IMAGE.	IDK.0356 08.12.2018 (date of application)	Actual period of violation is from 24.06.2019-26.10.2019 and no.of days is 124. EC recalculated as Rs. 148800/-

11	St. George Diagnostic Centre, Karimannoor	24.06.2019 17.07.2020	Nil	Yes	No	24.06.2019- 31.8.2019	69	1200	82800	Application submitted for renewal on 12-07-2019	Reply not submitted	Previous authorisation validity 12.06.2018. The application is rejected by intimating them about NGT OA 585 and Environmental compensation. Inspected on 17.07.2020 and noticed that they have disposed BMW through IMAGE.	IDK. 0098 15.03.2014 (Date of commencement of service)	Actual period of violation is from 13.06.2018-12.07.2019 and no.of days is 394. EC recalculated as Rs. 472800/-
12	Cherupushpam dental Clinic, Karimannoor	24.06.2019	Nil	No	No	24.06.2019- 31.8.2019	69	1500	103500	Not submitted	Reply not submitted	show cause notice issued dated 13.07.2020 and it was returned back.		Actual period of violation is from 24.06.2019-30.09.2020 and no.of days is 465. EC recalculated as Rs. 697500/-
13	Aishwarys Dental Clinic, Karimannoor	24.06.2019	Nil	No	No	24.06.2019- 31.8.2019	69	1500	103500	Not submitted	Reply not submitted	show cause notice issued dated 13.07.2020 and it was returned back.		Actual period of violation is from 24.06.2019-30.09.2020 and no.of days is 465. EC recalculated as Rs. 697500/-
14	Anns Multi Speciality Dental Clinic, Karimannoor	24.06.2019 17.06.2020	Nil	Yes	No	24.06.2019- 31.8.2019	69	1200	82800	Application submitted on 22-10-2019	Reply not submitted	The application is rejected by intimating them about NGT OA 585 and Environmental compensation. Inspected on 17.06.2020 and noticed that they have disposed BMW through IMAGE.	IDK.0187 01.05.2016 (Date of commencement of service)	Actual period of violation is from 24.06.2019-22.10.2019 and no.of days is 120. EC recalculated as Rs. 144000/-
15	Angel Hospital, Udumbannoor	24.06.2019	Nil	Yes	No	24.06.2019- 31.8.2019	69	1200	82800	Not submitted	Reply not submitted	show cause notice issued dated 13.07.2020. Reply not submitted.		Actual period of violation is from 24.06.2019-30.09.2020 and no.of days is 465. EC recalculated as Rs. 558000/-

16	Life Line Health care Hospital (Life line clinic), Udumbannoor	24.06.2019 03.12.2019	Nil	Yes	No	24.06.2019- 31.8.2019	69	1500	103500		Reply not submitted	Previous consent validity is 30.06.2018. An intimation letter received from IMAGE regarding the stoppage of service due to non payment of operational cost. Show cause notice issued dated 25.06.2019. Reply was not received yet, but letter returned back stating that the hospital is closed. Inspected on 03.12.2019 and found that it is in closed conditions. HCF authorities attended this office on 04.12.2019 and handed over documents regarding the evidence of stoppage. They have remitted 3 year fee but consent has been issued for only one year. So they have requested for extension of validity. Their request was found genuine. Consent variation order issued on 19.12.2019 and valid upto 31.01.2020. The unit has been applied for consent renewal on 24.12.2019. The ownership and name of the unit also changed. The renewed consent issued to 'AHLAIN HOSPITAL' on 23.01.2020 with validity up to 31.01.2025.	IDK.0241 08.05.2018 (Date of commencement of service)	May be exempted from EC.
17	Matha Clinic, Cheenikuzhy	24.06.2019	Nil	No	No	24.06.2019- 31.8.2019	69	1500	103500	Not submitted	Reply not submitted	show cause notice issued dated 13.07.2020. Reply not submitted.		Actual period of violation is from 24.06.2019-30.09.2020 and no.of days is 465. EC recalculated as Rs. 697500/-
18	Medinova Computrised Medical Lab, Vannappuram	24.06.2019	Nil	Yes	No	24.06.2019- 31.8.2019	69	1200	82800	Application renewal submitted 21.08.2020	Reply not submitted	Previous consent validity 11.07.2017. Show cause notice issued dated 13.07.2020. Reply submitted dated 23.07.2020. Application is pending.	IDK.0157 16.06.2015 (date of application)	Actual period of violation is from 12.07.2017-21.08.2020 and no.of days is 1136. EC recalculated as Rs. 1363200/-

19	Janatha Medical Laboratory, Vannappuram P O, Thodupuzha.	24.06.2019	Nil	Yes	No	24.06.2019- 31.8.2019	69	1200	82800	Application renewal submitted on 19.08.2020	Reply not submitted	Previous consent validity 31.04.2017. Show cause notice issued dated 13.07.2020. Reply submitted dated 23.07.2020. Application is pending.	IDK.0153 25.05.2015 (date of application)	Actual period of violation is from 01.05.2017-19.08.2020 and no.of days is 1206. EC recalculated as Rs. 1447200/-
20	Grace Dental Clinic, Vannappuram	24.06.2019 17.06.2020	Nil	Yes	No	24.06.2019- 31.8.2019	69	1200	82800	Application for renewal submitted on 26.08.2019	Reply not submitted	Previous authorisation validity 31.12.2017. The application is rejected by intimating them about NGT OA 585 and Environmental compensation. Inspected on 17.06.2020 and noticed that they have disposed BMW through IMAGE.	IDK.0152 19.06.2015 (Date of commencement of service)	Actual period of violation is from 01.01.2018-26.08.2019 and no.of days is 602. EC recalculated as Rs. 722400/-
21	St. George Dental Clinic, Vannappuram	24.06.2019	Nil	Yes	No	24.06.2019- 31.8.2019	69	1200	82800	Application submitted on 07.07.2020	Reply not submitted	Application is pending.	IDK.0160 10.06.2015 (Date of commencement of service)	Actual period of violation is from 24.06.2019-07.07.2020 and no.of days is 379. EC recalculated as Rs. 454800/-
22	Marbasil Dental Clinic, Vannappuram	24.06.2019	Nil	Yes	No	24.06.2019- 31.8.2019	69	1200	82800	Not submitted	Reply not submitted	show cause notice issued dated 13.07.2020. Reply not submitted.		Actual period of violation is from 24.06.2019-30.09.2020 and no.of days is 465. EC recalculated as Rs. 558000/-
23	St. Mary's Clinic, Karimkunnam	24.06.2019 15.06.2020	Nil	No	No	24.06.2019- 31.8.2019	69	1500	103500		Reply not submitted	This unit was exempted from Authorization vide letter no. PCB/IDK/GEN/14/2005 DATED 28.03.17. Inspected on 15.06.2020 and HCF was found closed.		May be exempted from EC.

24	PHC Karimkunnam	24.06.2019 07.01.2020 15.06.2020	Nil	Yes	No	24.06.2019- 31.8.2019	69	1500	103500	Application submitted on 04.11.2019	Reply not submitted	Inspection conducted on 07.01.2020. They have IMAGE for BMW disposal and provided a separate room for the collection and segregation of BMW. Septic tank and soak pit provided for liquid waste disposal. The application is rejected by intimating them about NGT OA 585 and Environmental compensation. Inspected on 15.06.2020 and noticed that they have disposed BMW through IMAGE.	GT.IDK0045 29.09.2018 (date of application)	During inspection conducted on 24.06.2019, they reported that they have applied for IMAGE and affiliation not received yet.They have submitted IMAGE affiliation letter dated 09.02.2019 along with the application. So 1200/- may be considered for EC calculation. Actual period of violation is from 24.06.2019 - 04.11.2019 and no.of days is 133. EC recalculated as Rs. 159600 /-
25	S J Hospital, Moolamattom	24.06.2019	Nil	No	No	24.06.2019- 31.8.2019	69	1500	103500	Not submitted	Reply not submitted	show cause notice issued dated 13.07.2020. Applicant contacted the office.		Actual period of violation is from 24.06.2019-30.09.2020 and no.of days is 465. EC recalculated as Rs. 697500/-
26	32 Pearls Dental Clinic, Kanjar	24.06.2019 29.06.2020	Nil	Yes	No	24.06.2019- 31.8.2019	69	1500	103500	Application submitted on 22.10.2019	Reply not submitted	The application is rejected by intimating them about NGT OA 585 and Environmental compensation. Inspected on 29.06.2020 and noticed that they have disposed BMW through IMAGE.	IDK. 0382 27.08.2019 (Date of commencement of service)	IMAGE affiliation letter dated 27.08.2019 submitted along with the application. So 1200/- may be considered for EC calculation. This HCF is a newly started unit. Actual period of violation is from 24.06.2019-22.10.2019 and no.of days is 120. EC recalculated as Rs. 144000/-

27	The Good shepherd Dental Clinic	24.06.2019 29.06.2020	Nil	Yes	No	24.06.2019- 31.8.2019	69	1200	82800	Application submitted on 14.08.2019	Reply not submitted	The application is rejected by intimating them about NGT OA 585 and Environmental compensation. Inspected on 29.06.2020 and noticed that they have disposed BMW through IMAGE. They have submitted reply letter on 18.08.2020 in response to the video conference held on 17.08.2020. They have submitted license from Muttom Panchayat and noted that Panchayat was not demanding the certificate from PCB for annual renewal of License. Also submitted IMAGE certificate, Affiliation letter.	IDK.0045 03.11.2012 (Date of commencement of service)	Actual period of violation is from 24.06.2019-14.08.2019 and no.of days is 51. EC recalculated as Rs. 61200/-
28	Thekkumkattil Dental Clinic	24.06.2019 29.06.2020	Nil	Yes	No	24.06.2019- 31.8.2019	69	1200	82800	Application submitted on 14.10.2019	Reply not submitted	The application is rejected by intimating them about NGT OA 585 and Environmental compensation. Inspected on 29.06.2020 and noticed that they have disposed BMW through IMAGE. The HCF has filed a case WP(C) No. 10740 of 2020 before the Hon'ble High court. Report submitted.	IDK.0017 20.12.2007 (Date of commencement of service)	Actual period of violation is from 24.06.2019-14.10.2019 and no.of days is 112. EC recalculated as Rs. 134400/-
29	Anugraha Dental Clinic, Kanjikuzhy	25.06.2019	Nil	No	No	25.06.2019- 31.8.2019	68	1500	102000	Not submitted	Reply not submitted	show cause notice issued dated 13.07.2020. Reply not submitted.		Actual period of violation is from 25.06.2019-30.09.2020 and no.of days is 464. EC recalculated as Rs. 696000/-

30	Anugraha smile Care, Cheruthoni	25.06.2019 01.07.2020	Nil	Yes	No	25.06.2019- 31.8.2019	68	1500	102000	Application submitted on 21.10.2019	Reply not submitted	The application is rejected by intimating them about NGT OA 585 and Environmental compensation. Inspected on 01.07.2020 and noticed that they have disposed BMW through IMAGE.	IDK.0370 07.08.2019 (Date of commencement of service)	As per IMAGE certificate, BMW is collecting from 07.08.2019. During the time of inspection on 25.06.2019, they have not obtained IMAGE affiliation. So 1200/- may be considered for EC calculation. Actual period of violation is from 25.06.2019- 21.10.2019 and no.of days is 118. EC recalculated as Rs. 141600/-
31	Health Care Diagnostic, Perumbillichira	27.06.2019 03.07.2020	Nil	Yes	No	27.06.2019- 31.8.2019	66	1500	99000	Application submitted on 05.10.2019	Reply not submitted	Inspected on 03.07.2020 and noticed that they have disposed BMW through IMAGE. As per IMAGE certificate, BMW is collecting from 18.11.2019. IMAGE token dated 04.10.2019.	IDK. 0396 04.10.2019 (date of application)	Actual period of violation is from 27.06.2019 - 05.10.2019 and no.of days is 100. EC recalculated as Rs. 150000/-
32	Medicare Diagnostic Centre, Thodupuzha	27.06.2019 15.06.2020	Nil	Yes	No	27.06.2019- 31.8.2019	66	1200	79200	Application for renewal submitted on 09.07.2019	Reply not submitted	Previous authorisation validity 24.08.2018. The application is rejected by intimating them about NGT OA 585 and Environmental compensation. Inspected on 15.06.2020 and noticed that they have disposed BMW through IMAGE.	IDK.0171 01.03.2016 (Date of commencement of service)	Actual period of violation is from 25.08.2018-09.07.2019 and no.of days is 318. EC recalculated as Rs. 381600/-
33	Neethi Diagnostic Centre, Thodupuzha	27.06.2019	Nil	Yes	No	27.06.2019- 31.8.2019	66	1200	79200	Application submitted for renewal on 29.07.2020.	Reply not submitted	Previous consent validity 28.08.2018. Show cause notice issued dated 13.07.2020. Application submitted.	IDK.0112 21.06.2014 (Date of commencement of service)	Actual period of violation is from 29.08.2018-29.07.2020 and no.of days is 700. EC recalculated as Rs. 840000/-
34	FHC Kumaramangalam	27.06.2019 03.07.2020	Nil	Yes	No	27.06.2019- 31.8.2019	66	1200	79200	Application submitted on 28.01.2020	Reply not submitted	Application is returned. Inspected on 03.07.2020 and noticed that they have disposed BMW through IMAGE.		Actual period of violation is from 27.06.2019-28.01.2020 and no.of days is 215. EC recalculated as Rs. 258000/-

35	Doctor's Choice Diagnostic Centre, Edavetty	27.06.2019	Nil	Yes	No	27.06.2019-31.8.2019	66	1200	79200	applied for authorisation on 15.05.2019. Valid authorisation till 30.04.2021	Reply letter received on 15.07.2019, stating that they have applied for	Authorisation no. PCB/IDK/AUTH-L/17/2019 issued on 15.07.2019.	IDK.0365 05.04.2019 (Date of commencement of service)	May be exempted from EC.
36	Bio Medical Lab, Edavetty	27.06.2019	Nil	No	No	27.06.2019-31.8.2019	66	1500	99000			show cause notice issued dated 13.07.2020. Notice has been returned. Contacted the applicant and he replied that the unit was closed.		HCF CLOSED
37	PHC Edavetty	27.06.2019 06.11.2019 03.07.2020	Nil	Yes	No	27.06.2019-31.8.2019	66	1200	79200	Application submitted on 19.10.2019		Inspection conducted on 06.11.2019. The HCF has one observation bed. They have IMAGE for BMW disposal. Septic tank - soak pit provided for liquid waste disposal. The application is rejected by intimating them about NGT OA 585 and Environmental compensation. Inspected on 03.07.2020 and noticed that they have disposed BMW through IMAGE. The HCF has submitted letter dated 18.08.2020 in response to the Video conference held on 17.08.2020 and stated that they have been sent request letter dated 10.10.2018 to Village Officer for getting survey number . But during the period of violation survey no. was not given. Hence they have delayed for applying Board's consent. The HCF has submitted request letter dated 10.10.2018, and letter from village office to Thahasildar regarding the same.	GT.IDK.0023 03.11.2017 (Date of commencement of service)	Actual period of violation is from 27.06.2019-19.10.2019 and no.of days is 114. EC recalculated as Rs. 136800/-

38	Karunya Clinic, Edavetty	27.06.2019 03.07.2020	Nil	Yes	No	27.06.2019- 31.8.2019	66	1500	99000	Application submitted on 24.10.2019		The application is rejected by intimating them about NGT OA 585 and Environmental compensation. Inspected on 03.07.2020 and noticed that they have not taken IMAGE affiliation. They are disposing BMW through their Clinic situated in Kalayanthani, Thodupuzha which has valid IMAGE affiliation and consent from the Board	NO IMAGE	Actual period of violation is from 27.06.2019-31.07.2020 and no.of days is 401. EC recalculated as Rs. 601500/-
39	Mariyan Diagnostic Centre, Pazhayarikandom P O, Etykawala	27.06.2019 01.07.2020	Nil	Yes	No	27.06.2019- 31.8.2019	66	1500	99000	Application submitted on 21.10.2019		The application is rejected by intimating them about NGT OA 585 and Environmental compensation. Inspected on 03.07.2020 and noticed that they have disposed BMW through IMAGE. IMAGE Affiliation dated 06.11.2019 and token dated 18.10.2019.	IDK. 0391 18.10.2019 (date of application)	Actual period of violation is from 27.06.2019-21.10.2019 and no.of days is 116. EC recalculated as Rs. 174000 /-
40	Neethi Hospital, Pazhayarikandom	27.06.2019	Nil	No	No	27.06.2019- 31.8.2019	66	1500	99000	Not submitted		show cause notice issued dated 13.07.2020 and it was returned back.		Actual period of violation is from 27.06.2019-30.09.2020 and no.of days is 462. EC recalculated as Rs. 693000/-
41	Nimz Computrised Clinical Lab, Murikassery	27.06.2019	Nil	Yes	No	27.06.2019- 31.8.2019	66	1200	79200	Not submitted		show cause notice issued dated 13.07.2020 and it was returned back.		Actual period of violation is from 27.06.2019-30.09.2020 and no.of days is 462. EC recalculated as Rs. 554400/-

42	Precise Dental Clinic, Murikassery	27.06.2019 16.06.2020	Nil	Yes	No	27.06.2019- 31.8.2019	66	1200	79200	Application submitted on 21.10.2019		The application is rejected by intimating them about NGT OA 585 and Environmental compensation. Inspected on 16.06.2020 and noticed that they have disposed BMW through IMAGE.	IDK.0184 02.03.2016 (Date of commencement of service)	Actual period of violation is from 27.06.2019-21.10.2019 and no.of days is 116. EC recalculated as Rs. 139200/-
43	Nirmal Dental Clinic, Murikassery	27.06.2019	Nil	Yes	No	27.06.2019- 31.8.2019	66	1200	79200	Not submitted		show cause notice issued dated 13.07.2020. Reply not submitted.		Actual period of violation is from 27.06.2019-30.09.2020 and no.of days is 462. EC recalculated as Rs. 554400/-
44	Amala Computrised Lab, Murikassery	27.06.2019	Nil	No	No	27.06.2019- 31.8.2019	66	1500	99000	Not submitted		show cause notice issued dated 13.07.2020 and it was returned back.		Actual period of violation is from 27.06.2019-30.09.2020 and no.of days is 462. EC recalculated as Rs. 693000/-
45	Excel Laboratory, Murikassery	27.06.2019	Nil	No	No	27.06.2019- 31.8.2019	66	1500	99000	Not submitted		show cause notice issued dated 13.07.2020. Reply not submitted.		Actual period of violation is from 27.06.2019-30.09.2020 and no.of days is 462. EC recalculated as Rs. 693000/-
46	Appollonia Dental Care, Murikassery	27.06.2019	Nil	Yes	No	27.06.2019- 31.8.2019	66	1200	79200	Not submitted		Intimation letter received from IMAGE regarding the stoppage of service due to non payment of operational cost. show cause notice issued dated 13.07.2020. Reply not submitted.		Actual period of violation is from 27.06.2019-30.09.2020 and no.of days is 462. EC recalculated as Rs. 554400/-
47	St. Mary's Dental Clinic, Murikassery	27.06.2019	Nil	No	No	27.06.2019- 31.8.2019	66	1500	99000	Not submitted		show cause notice issued dated 13.07.2020. Reply not submitted.		Actual period of violation is from 27.06.2019-30.09.2020 and no.of days is 462. EC recalculated as Rs. 693000/-

48	Asha Dental Clinic, Thopramkudy	27.06.2019 16.06.2020	Nil	Yes	No	27.06.2019- 31.8.2019	66	1200	79200	Application submitted on 13.08.2019		The application is rejected by intimating them about NGT OA 585 and Environmental compensation. Inspected on 16.06.2020 and noticed that they have disposed BMW through IMAGE.	IDK.0194 23.02.2016 (Date of commencement of service)	Actual period of violation is from 27.06.2019-13.08.2019 and no.of days is 47. EC recalculated as Rs. 56400/-
49	Our Family Clinic & Laboratory, Thopramkudy	27.06.2019	Nil	Yes	No	27.06.2019- 31.8.2019	66	1200	79200	Not submitted		show cause notice issued dated 13.07.2020. Reply not submitted.		Actual period of violation is from 27.06.2019-30.09.2020 and no.of days is 462. EC recalculated as Rs. 554400/-
50	V Care Dental Clinic, Thopramkudi	27.06.2019 16.06.2020	Nil	Yes	No	27.06.2019- 31.8.2019	66	1200	79200	Application submitted on 15.10.2019		The application is rejected by intimating them about NGT OA 585 and Environmental compensation. Inspected on 16.06.2020 and noticed that they have disposed BMW through IMAGE.	IDK.0321 05.06.2018 (Date of commencement of service)	Actual period of violation is from 27.06.2019-15.10.2019 and no.of days is 110. EC recalculated as Rs. 132000/-
51	Neethi medical lab, Thopramkudi	27.06.2019	Nil	Yes	No	27.06.2019- 31.8.2019	66	1200	79200	Not submitted		show cause notice issued dated 13.07.2020. Reply not submitted.		Actual period of violation is from 27.06.2019-30.09.2020 and no.of days is 462. EC recalculated as Rs. 554400/-
52	Mirdad Clinic, Thopramkudi	27.06.2019 16.06.2020	Nil	No	No	27.06.2019- 31.8.2019	66	1500	99000	Application submitted on 16.07.2019		Application is rejected due to non submission of required documents and for remitting adequate fee. Inspected on 16.06.2020 and the HCF was found closed. Contacted the applicant and he reported that the HCF is not functioning due to COVID 19 pandemic issues will be opened after obtaining IMAGE affiliation.	NO IMAGE	Actual period of violation is from 27.06.2019-30.09.2020 and no.of days is 462. EC recalculated as Rs. 693000/-

53	S H Clinic, Thopramkudi	27.06.2019 16.06.2020	Nil	No	No	27.06.2019- 31.8.2019	66	1500	99000	Application submitted on 14.08.2019		Application is rejected due to non submission of required documents and for remitting adequate fee. Inspected on 16.06.2020 and noticed that BMW burned in an open pit. They have not taken IMAGE affiliation.	NO IMAGE	Actual period of violation is from 27.06.2019-30.09.2020 and no.of days is 462. EC recalculated as Rs. 693000/-
54	Alphonsa Dental Care Centre, Thankamani	27.06.2019	Nil	No	No	27.06.2019- 31.8.2019	66	1500	99000	Not submitted		show cause notice issued dated 13.07.2020. Reply submitted dated 04.08.2020 and seek some time for applying Board's Authorisation. The occupier reported that he is suffering from health issues and under treatment.		Actual period of violation is from 27.06.2019-30.09.2020 and no.of days is 462. EC recalculated as Rs. 693000/-
55	St. Thomas Multi Speciality Dental Clinic, Thankamany	27.06.2019	Nil	Yes	No	27.06.2019- 31.8.2019	66	1200	79200	Application submitted on 22.10.2019		The application is rejected by intimating them about NGT OA 585 and Environmental compensation.	IDK.0263 18.08.2017 (Date of commencement of service)	Actual period of violation is from 27.06.2019-22.10.2019 and no.of days is 117. EC recalculated as Rs. 140400/-
56	Carmal Dental Clinic, Thankamany	27.06.2019	Nil	Yes	No	27.06.2019- 31.8.2019	66	1200	79200	Application submitted on 13.08.2020		show cause notice issued dated 13.07.2020. Reply submitted dated 22.07.2020. Application is pending.	IDK.0280 23.06.2017 (date of application)	Actual period of violation is from 27.06.2019-13.08.2020 and no.of days is 413. EC recalculated as Rs. 495600/-
57	White Pearl Dental Clinic, Erattayar	27.06.2019 03.08.2020	Nil	Yes	No	27.06.2019- 31.8.2019	66	1200	79200	Application renewal submitted on 15.11.2019		Previous consent validity 31.12.2017. Application is rejected by intimating them about NGT OA 585 and Environmental compensation. Inspected on 03.08.2020 and noticed that they have disposed BMW through IMAGE.	IDK.0109 24.03.2017 (Date of commencement of service)	Actual period of violation is from 01.01.2018-15.11.2019 and no.of days is 683. EC recalculated as Rs. 819600/-

58	St. Thomas Clinic, Erattayar	27.06.2019 20.09.2019 03.08.2020	Nil	Yes	No	27.06.2019- 31.8.2019	66	1200	79200	Application for renewal submitted on 25.04.2019	Previous authorisation validity was upto 09.06.2018. The HCF was inspected on 20.09.2019. Biomedical wastes are segregated in different colour coded bins. They have IMAGE certificate valid up to 31.03.2020. Application is rejected by intimating them about NGT OA 585 and Environmental compensation. Again inspected on 03.08.2020 and noticed that they have disposed BMW through IMAGE.	IDK.0253 14.02.2017 (date of application)	Actual period of violation is from 10.06.2018-25.04.2019 and no.of days is 319. EC recalculated as Rs. 382800/-
59	Dhev Dental Clinic (Crystal Dental care), Cheruthoni	27.06.2019	Nil	Yes	No	27.06.2019- 31.8.2019	66	1200	79200	Application submitted on 19.10.2019 and authorisation issued valid upto 30.09.2024.	show cause notice issued dated 13.07.2020. Reply not submitted. Inspected on 24.08.2020. During inspection the unit was found working with valid Authorisation from the Board. The HCF started functioning from 01.08.2018 but due to flood it was temporarily closed and restarted on Jan 2019. But the documents were in the previous owner's name also the HCF name was 'Dhev Dental Clinic'. The new owner has changed the ownership details and HCF name to 'Crystal Dental Care' and applied for Authorisation on 19.10.2019. The details of Authorisation is PCB/IDK/AUTH-D/29/2019 dated 30.12.2019 valid upto 30.09.2024.	IDK.0075 20.09.2013 (Date of commencement of service)	Actual period of violation is from 27.06.2019-19.10.2019 and no.of days is 114. EC recalculated as Rs. 136800/-

60	Care & Cure Clinic, Idukki Colony, Cheruthoni	27.06.2019	Nil	No	No	27.06.2019-31.8.2019	66	1500	99000	Not submitted		show cause notice issued dated 13.07.2020 and it was returned back.		Actual period of violation is from 27.06.2019-30.09.2020 and no.of days is 462. EC recalculated as Rs. 693000/-
61	Dr. Anzal's Clinic, Idukki Colony, Cheruthoni	27.06.2019 01.07.2020	Nil	Yes	No	27.06.2019-31.8.2019	66	1500	99000	Application for submitted on 15.10.2019		The application is rejected by intimating them about NGT OA 585 and Environmental compensation. IMAGE documents not submitted. Inspected on 01.07.2020 and noticed that they have disposed BMW through IMAGE.	IDK.0394 11.10.2019 (date of application)	Actual period of violation is from 27.06.2019-15.10.2019 and no.of days is 110. EC recalculated as Rs. 165000/-
62	Casa Diagnostic Centre, Thopramkudi	27.06.2019	Nil	No	No	27.06.2019-31.8.2019	66	1500	99000	Not submitted		show cause notice issued dated 13.07.2020 and it was returned back.		Actual period of violation is from 27.06.2019-30.09.2020 and no.of days is 462. EC recalculated as Rs. 693000/-
63	Smile Care Dental Clinic, Udumbannoor	24.06.2019 17.06.2020	Nil	Yes	No	24.06.2019-31.8.2019	69	1200	82800	Application for renewal submitted on 18.10.2019		Previous validity was 08.03.2019. The application is rejected by intimating them about NGT OA 585 and Environmental compensation. Inspected on 17.06.2020 and noticed that they have disposed BMW through IMAGE.	IDK.0188 26.04.2016 (Date of commencement of service)	Actual period of violation is from 09.03.2019-18.10.2019 and no.of days is 223. EC recalculated as Rs. 267600/-

64	Matha Lab, Karimannoor	24.06.2019 17.07.2020	Nil	Yes	No	24.06.2019- 31.8.2019	69	1200	82800	Application for renewal submitted on 22.12.2018	Previous Authorisation validity 10.08.2018. Application was not processed due to non submission of BMW quantity details and IMAGE recent payment receipt. Resubmitted the application on 08.11.2019. Application is rejected by intimating them about NGT OA 585 and Environmental compensation. Inspected on 17.07.2020 and noticed that they have disposed BMW through IMAGE.	IDK.0270 26.05.2017 (date of application)	Actual period of violation is from 11.08.2018-22.12.2018 and no.of days is 133. EC recalculated as Rs. 159600/-
----	-------------------------------	--------------------------	-----	-----	----	--------------------------	----	------	--------------	--	---	---	--

Annexure F (a)

ASSESSMENT OF ENVIRONMENTAL COMPENSATION ON LSGDs OF IDUKKI DISTRICT(From 09.04.2020 to 30.09.2020)																		Annexure F(a)	
City	Thodupuzha	Kattappana	Adimaly	Alakode	Arakulam	Ayyappancovil	Bisonvalley	Chakkupallam	Chinnakanal	Devikulam	Edamalakudy	Edavetty	Elappara	Erattayar	Idukki Kanjikuzhi	kamakshy	Kanchiyar	Kanthalloor	
Population (2011)	52,045	42,646	40593	11182	24876	34267	13941	21936	11553	29734	2236	14260	18714	22069	26809	19762	22513	10963	
Area in Sq. Km	35.43	52.77	271.5	22.64	192.64	42.68	44.03	41.71	66.74	215	106	18.52	91.85	32.37	227.51	32.88	64.65	116	
Population Density	1,468.95	808.15	149.51	493.90	129.13	802.88	316.63	525.92	173.10	138.30	21.09	769.98	203.75	681.77	117.84	601.03	348.23	94.51	
%Achievement	60	59	71	50	24	25	34	53	42	36		45	30	41	25	23	33	29	
Class	Class-II	Class-III	Class-III	Class-IV	Class-III	Class-III	Class-IV	Class-III	Class-IV	Class-III	Class-VI	Class-IV	Class-IV	Class-III	Class-III	Class-IV	Class-III	Class-IV	
Waste Generation (kg. per person per day)	0.3	0.3	0.3	0.3	0.3	0.3	0.3	0.3	0.3	0.3	0.3	0.3	0.3	0.3	0.3	0.3	0.3	0.3	
Waste Generation (TPD)	15.61	12.79	12.18	3.35	7.46	10.28	4.18	6.58	3.47	8.92	0.67	4.28	5.61	6.62	8.04	5.93	6.75	3.29	
Waste Disposal (TPD)	9.37	7.55	8.65	1.68	1.79	2.57	1.42	3.49	1.46	3.21		1.93	1.68	2.71	2.01	1.36	2.23	0.95	
Waste Management Capacity Gap (TPD)	6.25	5.25	3.53	1.68	5.67	7.71	2.76	3.09	2.01	5.71		2.35	3.93	3.91	6.03	4.57	4.53	2.34	
Calculated EC (capital cost component) in Lacs. Rs.	14.99	12.59	8.48	4.03	13.61	18.50	6.62	7.42	4.82	13.70		5.65	9.43	9.37	14.48	10.96	10.86	5.60	
Minimum and Maximum values of EC (Capital Cost Component) recommended by the Committee (Lacs Rs.)	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000		Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	
Final EC (capital cost component) in Lacs. Rs.	100.00	100.00	100.00	100.00	100.00	100.00	100.00	100.00	100.00	100.00		100.00	100.00	100.00	100.00	100.00	100.00	100.00	
Calculated EC (O&M Component) in Lacs. Rs./Day	0.125	0.105	0.071	0.034	0.113	0.154	0.055	0.062	0.040	0.114		0.047	0.079	0.078	0.121	0.091	0.091	0.047	
Minimum and Maximum values of EC (O&M Cost Component) recommended by the Committee (Lacs Rs./Day)	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0		Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	
Final EC (O&M Component) in Lacs. Rs./Day	0.125	0.105	0.100	0.100	0.113	0.154	0.100	0.100	0.100	0.114		0.100	0.100	0.100	0.121	0.100	0.100	0.100	
Calculated Environmental Externality (Lacs Rs. Per Day)	0.00031	0.00026	0.00018	0.00008	0.00028	0.00039	0.00014	0.00015	0.00010	0.00029		0.00012	0.00020	0.00020	0.00030	0.00023	0.00023	0.00012	
Minimum and Maximum value of Environmental Externality recommended by the Committee (Rs.per day)	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10		Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	
Final Environmental Externality (Rs. per day)	0.05	0.05	0.05	0.05	0.05	0.05	0.05	0.05	0.05	0.05		0.05	0.05	0.05	0.05	0.05	0.05	0.05	
EC to be collected (Rs in Lakhs)	194.68	183.86	181.15	181.15	188.18	210.36	181.15	181.15	181.15	188.72		181.15	181.15	181.15	192.51	181.15	181.15	181.15	

Annexure F(b)

NOTE				Annexure F (b)
Municipal Solid Waste Management Capacity Gap (TPD)	Environmental Externality (Rs. per ton per day)	Minimum and Maximum value of Environmental Externality recommended by the Committee (Rs.per day)		NB - 1. No.of days calculated for all local bodies from 09.04.2019 to 30.09.2020 (As per the Solid Waste Management Rule 2016) : 540days (Where population is below 1 Lakh) In the case of "Edamalakkudy Grama Panchayath" EC is not assessed till date since the population is 2236 only and the land area available is 106 Km2. Facilities available for this Grama Panchayath is not verified by the District Office due to inaccessibility
Upto 500	5	Min. 5000 Max. 10000		
500-5000	10	Min. 10000 Max. 15000		
5000-10000	15	Min. 20000 Max. 30000		

Class of the City/Town	Class-I CityTown and others
Minimum and Maximum values of EC (Capital Cost Component) recommended by the Committee (Lacs Rs.)	Min. 100 Max. 1000
Minimum and Maximum values of EC (O&M Cost Component) recommended by the Committee (Lacs Rs./day)	Min. 0.1 Max. 1.0

Annexure F (c)

ASSESSMENT OF ENVIRONMENTAL COMPENSATION ON LSGDs OF IDUKKI DISTRICT(From 09.04.2020 to 30.09.2020)														Annexure F(c)				
City	Karimannoor	Karimkunnam	Karunapuram	Kodikulam	Kokkayar	Konnathady	Kudayathoor	Kumaramangalam	Kumily	Manakkad	Mankulam	Marayoor	Mariyapuram	Munnar	Muttom	Nedumkandam	Pallivasal	Pampadumpara
Population (2011)	19675	13573	30473	12952	12190	29092	11205	14865	35915	15106	9595	17462	12071	32029	11037	45047	10875	21172
Area in Sq. Km	33.33	22.67	53.21	18.92	55.91	96	28.2	19.35	816.73	20	123	108.7	32.18	187	25.44	71.95	67.47	44.64
Population Density	590.31	598.72	572.69	684.57	218.03	303.04	397.34	768.22	43.97	755.30	78.01	160.64	375.11	171.28	433.84	626.09	161.18	474.28
%Achievement	50	29	21	43	26	21	45	53	74	46	51	38	45	29	43	68	26	26
Class	Class-IV	Class-IV	Class-III	Class-IV	Class-IV	Class-III	Class-IV	Class-IV	Class-III	Class-IV	Class-V	Class-IV	Class-IV	Class-III	Class-IV	Class-III	Class-IV	Class-III
Waste Generation (kg. per person per day)	0.3	0.3	0.3	0.3	0.3	0.3	0.3	0.3	0.3	0.3	0.3	0.3	0.3	0.3	0.3	0.3	0.3	0.3
Waste Generation (TPD)	5.90	4.07	9.14	3.89	3.66	8.73	3.36	4.46	10.77	4.53	2.88	5.24	3.62	9.61	3.31	13.51	3.26	6.35
Waste Disposal (TPD)	2.95	1.18	1.92	1.67	0.95	1.83	1.51	2.36	7.97	2.08	1.47	1.99	1.63	2.79	1.42	9.19	0.85	1.65
Waste Management Capacity Gap (TPD)	2.95	2.89	7.22	2.21	2.71	6.89	1.85	2.10	2.80	2.45	1.41	3.25	1.99	6.82	1.89	4.32	2.41	4.70
Calculated EC (capital cost component) in Lacs. Rs.	7.08	6.94	17.33	5.32	6.49	16.55	4.44	5.03	6.72	5.87	3.39	7.80	4.78	16.37	4.53	10.38	5.79	11.28
Minimum and Maximum values of EC (Capital Cost Component) recommended by the Committee (Lacs Rs.)	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000
Final EC (capital cost component) in Lacs. Rs.	100.00	100.00	100.00	100.00	100.00	100.00	100.00	100.00	100.00	100.00	100.00	100.00	100.00	100.00	100.00	100.00	100.00	100.00
Calculated EC (O&M Component) in Lacs. Rs./Day	0.059	0.058	0.144	0.044	0.054	0.138	0.037	0.042	0.056	0.049	0.028	0.065	0.040	0.136	0.038	0.086	0.048	0.094
Minimum and Maximum values of EC (O&M Cost Component) recommended by the Committee (Lacs Rs./Day)	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0
Final EC (O&M Component) in Lacs. Rs./Day	0.100	0.100	0.144	0.100	0.100	0.138	0.100	0.100	0.100	0.100	0.100	0.100	0.100	0.136	0.100	0.100	0.100	0.100
Calculated Environmental Externality (Lacs Rs. Per Day)	0.00015	0.00014	0.00036	0.00000	0.00014	0.00034	0.00009	0.00010	0.00014	0.00012	0.00007	0.00016	0.00010	0.00034	0.00009	0.00022	0.00012	0.00024
Minimum and Maximum value of Environmental Externality recommended by the Committee (Rs.per day)	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10
Final Environmental Externality (Rs. per day)	0.05	0.05	0.05	0.05	0.05	0.05	0.05	0.05	0.05	0.05	0.05	0.05	0.05	0.05	0.05	0.05	0.05	0.05
EC to be collected (Rs in Lakhs)	181.15	181.15	204.95	181.15	181.15	201.71	181.15	181.15	181.15	181.15	181.15	181.15	181.15	200.63	181.15	181.15	181.15	181.15

Annexure F (d)

ASSESSMENT OF ENVIRONMENTAL COMPENSATION ON LSGDs OF IDUKKI DISTRICT(From 09.04.2020 to 30.09.2020)													Annexure F (d)					
City	Peermade	Peruvanthanam	Purapuzha	Rajakkad	Rajakumari	Santhanpara	Senapathy	Udumbanchola	Udumbannoor	Upputhara	Vandanmedu	Vandiperiyar	Vannappuram	Vathikudy	Vattavada	Vazhathope	Vellathooval	Velliyattom
Population (2011)	26357	17790	11836	16486	16086	15632	13652	15312	23859	28953	30567	40560	28913	32637	6365	19723	26309	21440
Area in Sq. Km	114.8	57.36	23.52	31.08	38.15	78.71	40.95	84	87	135	91.85	119.5	63.28	80.9	67.81	199.84	43.06	36.6
Population Density	229.59	310.15	503.23	530.44	421.65	198.60	333.38	182.29	274.24	214.47	332.79	339.41	456.91	403.42	93.87	98.69	610.98	585.79
%Achievement	54	22	45	30	50	50	21	30	37	26	35	53	36	27	26	47	52	48
Class	Class-III	Class-IV	Class-IV	Class-IV	Class-IV	Class-IV	Class-IV	Class-IV	Class-III	Class-III	Class-III	Class-III	Class-III	Class-III	Class-V	Class-IV	Class-III	Class-III
Waste Generation (kg. per person per day)	0.3	0.3	0.3	0.3	0.3	0.3	0.3	0.3	0.3	0.3	0.3	0.3	0.3	0.3	0.3	0.3	0.3	0.3
Waste Generation (TPD)	7.91	5.34	3.55	4.95	4.83	4.69	4.10	4.59	7.16	8.69	9.17	12.17	8.67	9.79	1.91	5.92	7.89	6.43
Waste Disposal (TPD)	4.27	1.17	1.60	1.48	2.41	2.34	0.86	1.38	2.65	2.26	3.21	6.45	3.12	2.64	0.50	2.78	4.10	3.09
Waste Management Capacity Gap (TPD)	3.64	4.16	1.95	3.46	2.41	2.34	3.24	3.22	4.51	6.43	5.96	5.72	5.55	7.15	1.41	3.14	3.79	3.34
Calculated EC (capital cost component) in Lacs. Rs.	8.73	9.99	4.69	8.31	5.79	5.63	7.77	7.72	10.82	15.43	14.31	13.73	13.32	17.15	3.39	7.53	9.09	8.03
Minimum and Maximum values of EC (Capital Cost Component) recommended by the Committee (Lacs Rs.)	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000	Min. 100 Max. 1000
Final EC (capital cost component) in Lacs. Rs.	100.00	100.00	100.00	100.00	100.00	100.00	100.00	100.00	100.00	100.00	100.00	100.00	100.00	100.00	100.00	100.00	100.00	100.00
Calculated EC (O&M Component) in Lacs. Rs./Day	0.073	0.083	0.039	0.069	0.048	0.047	0.065	0.064	0.090	0.129	0.119	0.114	0.111	0.143	0.028	0.063	0.076	0.067
Minimum and Maximum values of EC (O&M Cost Component) recommended by the Committee (Lacs Rs./Day)	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0
Final EC (O&M Component) in Lacs. Rs./Day	0.100	0.100	0.100	0.100	0.100	0.100	0.100	0.100	0.100	0.129	0.119	0.114	0.111	0.143	0.100	0.100	0.100	0.100
Calculated Environmental Externality (Lacs Rs. Per Day)	0.00018	0.00021	0.00010	0.00017	0.00012	0.00012	0.00016	0.00016	0.00023	0.00032	0.00030	0.00029	0.00028	0.00036	0.00007	0.00016	0.00019	0.00017
Minimum and Maximum value of Environmental Externality recommended by the Committee (Rs.per day)	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10
Final Environmental Externality (Rs. per day)	0.05	0.05	0.05	0.05	0.05	0.05	0.05	0.05	0.05	0.05	0.05	0.05	0.05	0.05	0.05	0.05	0.05	0.05
EC to be collected (Rs in Lakhs)	181.15	181.15	181.15	181.15	181.15	181.15	181.15	181.15	181.15	196.84	191.43	188.72	187.10	204.41	181.15	181.15	181.15	181.15



☎: General: 0471- 2312910, 2318153, 2318154, 2318155 Chairman: 2318150 Member Secretary: 2318151
E-mail: chn.kspcb@gmail.com ms.kspcb@gov.in FAX: 0471 – 2318134, 2318152 web: www.keralapcb.nic.in

KERALASTATE POLLUTION CONTROL BOARD
കേരളസംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്

Pattom P.O., Thiruvananthapuram – 695 004
പട്ടം പി.ഒ., തിരുവനന്തപുരം - 695 004

PCB/HO/O.A.No. 585-2018/2019

Date: 28/10/2020

SHOW CAUSE NOTICE

[Under Section 5 of the Environment (Protection) Act, 1986]

Sub: Levying of Environmental Compensation from defaulting healthcare facilities- OA No. 585/2018

Ref: 1. This Office notice number PCB/HO/EE4/OA NO.710/2017/19/2019 dated 03.09.2019 issued to DMO, Idukki

2. Letter dated 04.10.2019 of DMO, Idukki

WHEREAS the Central Government notified the Environment (Protection) Act, 1986 for the protection and improvement of environment and for matters connected therewith;

WHEREAS the Hon'ble National Green Tribunal (NGT), Principal Bench, New Delhi in the order dated 22/11/2018 in O.A. No. 353/2016 clarified that apart from prosecution, the statutory authorities under the Environment (*Protection*) Act, 1986, the Air (*Prevention and Control of Pollution*) Act, 1981 and the Water (*Prevention and Control of Pollution*) Act, 1974, must, in exercise of their incidental powers, prescribe scale of compensation to be collected from the polluters on the "Polluter Pay's Principle". Such scale which may be laid down at various levels, having regard to the local condition or as per direction in the hierarchy of the authorities. In various other application also, the Hon'ble NGT passed similar orders. For instance, in the Order dated 20/11/2018 in O.A No. 117/2014, 499/2014 and 102/2014 the Hon'ble NGT noted as; "Needless to say that statutory authorities under the Environment (*Protection*) Act, 1986, Air (*Prevention and Control of Pollution*) Act, 1981 and the Water (*Prevention and Control of Pollution*) Act, 1974 are entitled to assess and recover damages as "Polluter Pays Principle" in exercise of incidental powers to protect environment";

WHEREAS the Hon'ble NGT passed an order on 25.01.2019 in O.A.No. 585/2018 which had been a transfer of pending Writ Petition by the Kerala High Court to the Tribunal. The Writ Petition was based on a letter written by Justice R. Bhaskaran, Former Judge of Kerala High Court regarding rampant dumping of hospital and slaughter house waste into the River Periyar. The Hon'ble NGT directed to constitute a Joint Committee of Central Pollution Control Board (CPCB), Kerala State Pollution Control board (KSPCB) and District Magistrate to prepare an action plan for compliance of law particularly the bio-medical waste and solid waste management Rules;

WHEREAS a joint committee comprising of CPCB, Kerala SPCB, District Magistrate was constituted by the Board to prepare an action plan for compliance of law particularly the bio-medical waste and solid waste management Rules;

WHEREAS the Hon'ble NGT as per order dated 08.04.2019 in OA.No.585/2018 directed the joint committee to complete its exercise within a period of two months and submit a detailed action plan with timelines for compliance by the respective authorities and also assess the damage caused to the environment and amount to be collected from the defaulting units;

WHEREAS the NGT vide Order dated 12/03/2019 in O.A. No. 710/2017, directed that the State Pollution Control Boards are also authorized to recover compensation from the polluters or laying down their own scale which should not be less than the scale fixed by Central Pollution Control Board;

WHEREAS the Joint Committee in its meeting conducted on 09.05.2020 decided to collect Environmental Compensation (EC) for non-compliance of provisions of Bio Medical Waste Management Rule from the defaulting units;

WHEREAS the Joint Committee assessed the EC for HCFs based on the methodology for calculation of EC for industries including your unit;

WHEREAS methodology for compensation for healthcare facilities was derived by the CPCB based on Health Risk factor, type of healthcare facility, size of operations, collection,

handling, storage, transportation and disposal of biomedical waste and the methodology for Assessing Environmental Compensation is as follows;

$$EC = HR \times T \times S \times R \times N$$

Where,

EC - Environmental Compensation in Rs.

HR – Health Risk factor

Health Risk (HR) is a number from 0 to 100 and increasing HR value denotes the increasing degree of health risk due to improper handling of BMW in healthcare facility.

T- Type of Healthcare Facility

S – Size of Health Care Facility

R – Environmental Compensation factor

N – Number of days of Violation took place is the period between the day of violation observed/due date of direction's compliance and the delay of compliance verified.

	No of arrangements for disposal of BMW with CBWTF (1)	Not applied for authorization (2)	Improper segregation of BMW (3)	No pre-treatment (4)	On site storage not provided or not adequate (5)	No ETP despite requirement (6)	Score for each of other violations of BMW Rules, 2016 (7)
Health Risk Score(HR)	30	10	20	10	10	15	5

HR is sum of (1) + (2) + (3) + (4) + (5) + (6) + (7) [restricted to 100]

T is a factor for type of healthcare facility, as given below:

Type of Healthcare Facility	T Factor
Bedded Hospitals	1.0
Bedded Ayush Hospitals	0.5
Non-bedded (veterinary hospital, pathological laboratory, blood bank)	1.0
Non-bedded (clinic, dispensary, and clinical establishment)	0.5
Animal Test Houses	1.0

S is a factor for size of Healthcare Facility (HCFs) based on number of beds of the Healthcare Facility, as given below:

Type of Healthcare Facility	S Factor
Non-bedded (clinic, dispensary, and clinical establishment)	0.15
Non-bedded (veterinary institution, pathological laboratory, blood bank)	0.2
1 to 10 bedded HCFs	0.20

Size of Healthcare Facility (HCFs)	S Factor
10 to 50 bedded HCFs	0.30
50 to 100 bedded HCFs	0.50
100 to 500 bedded HCFs	1.00
500 and more bedded HCFs	1.50
Animal Test House	1.00

N is Number of days for which violation took place is the period between the day of violation observed/due date of implementation as per BMWM Rules, 2016/due date of compliance of directions and the day of compliance verified by CPCB/SPCB/PCC.

R is a factor in Rupees, taken as 250

Deterrent Factor for Healthcare Facilities:

In order to make scale of environmental compensation deterrent in rendering violation of Rules to be non-profitable, a deterrent factor has been introduced in case of recurrent violations. EC charges may increase by multiple times when; -

Healthcare facility fails to comply with action points within stipulated time as may be directed by CPCB/SPCB/PCC;

or - Fails to comply during re-inspections.

Incremental effect on Environmental compensation charges are given below:

Scenario	Applicable EC Charges
Up to 15 days from target date	Original EC Charges
Between 15 to 30 days beyond target date	Two times
Fails to comply in 2 nd inspections including new violations if any	Two times
Between 30 to 45 days beyond target date	Four times
Fails to comply in 3 rd inspections including new violations if any	Four times
Beyond 60 days from target date	Closure of HCF
Fails to comply in 4 th consecutive inspection	Closure of HCF

WHEREAS the Central Pollution Control Board has prepared a scale of compensation to be recovered from violators and in any case minimum Environmental Compensation shall not be less than Rs.1200/- per day and it was accepted by the Hon'ble National Green Tribunal in its order dated 15.07.2019 in Original Application No. 710-713 of 2017;

WHEREAS environmental compensation (EC) charges using the above formula was assessed for all the above health care facilities including your unit;

WHEREAS notice was issued under reference to the District Medical Officer (DMO), Idukki to show cause why EC charges assessed shall not be imposed to the health care units listed there in for the non-compliance of BMW Rule;

WHEREAS the DMO replied vide reference (2) that instruction was issued to the listed health care units under their jurisdiction to remit the EC and to comply with the provisions of the BMW Rule 2016;

WHEREAS it was not possible to conduct hearing in physical mode due COVID outbreak, a hearing was conducted by the undersigned with the DMO, Idukki through video conference (VC) on 18.05.2020;

WHEREAS it was reported by the Environmental Engineer (EE), District Office (DO), Idukki (IDK) that some of the health care facilities had not received prior notices and they were not given an opportunity of being heard and some reported that the violation period calculated is incorrect in respect of their units;

WHEREAS in the hearing the DMO had been entrusted to furnish list of units that had applied and obtained authorization before October 2019 and that had affiliated with IMAGE before October 2019;

WHEREAS the undersigned gave an opportunity to the above health care institutions including your unit for hearing on 17.08.2020 through VC;

WHEREAS the DMO also attended the VC along with the health care units;

WHEREAS as decided in the VC on 17.08.2020, the EE, DO, IDK submitted the consolidated list of health care facilities on 16.10.2020 with revised EC after considering the claims raised by the health care facilities regarding the violation period;

AND WHEREAS the EC calculated and reported by the EE, DO, IDK in respect of your unit for the violation period from 17.02.2016 to 27.06.2019 is Rs. 14,71,200/- (Rupees Fourteen Lakh Seventy One Thousand and Two Hundred Only);

NOW THEREFORE, in exercise of the powers under Section 5 of the Environment (Protection) Act, 1986 and as per the orders of the Hon'ble NGT in O.A. 585/2018, you are hereby directed to show cause within 15 days as to why the EC specified in pre para shall not be imposed for the said violation period.


CHAIRMAN

To

Taluk Hospital,
20 Acre,
Kattappana,
Pin-685515

Copy to: The Environmental Engineer,
District Office,
Idukki

☎: General: 0471- 2312910, 2318153, 2318154, 2318155 Chairman: 2318150 Member Secretary: 2318151
E-mail: ms.kspcb@gov.in FAX: 0471 - 2318134, 2318152 web: www.keralapcb.nic.in



KERALA STATE POLLUTION CONTROL BOARD

കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്

Pattom P.O., Thiruvananthapuram – 695 004

പട്ടം പി.ഒ., തിരുവനന്തപുരം - 695 004

PCB/HO/SEE2/585/2018/2019(VOL-II)

Date: 28 /10/2020

Regd. with A/D

SHOW CAUSE NOTICE

Sub: Noncompliance of Solid Waste Management Rules, 2016

- Ref: 1. Order dated 16/01/2019 in O.A. No. 606/2018
2. Order dated 25/1/2019 in O.A.No. 585/2018
3. Order dated 8/4/2019 in O. A. No. 585/2018
4. Order dated 23/9/2019 in O. A. 585/2018
5. Order dated 22/11/2018 in O.A. No. 353/2016
6. Order dated 20/11/2018 in O.A No. 117/2014, 499/2014 and 102/2014
7. This office notice of even no. PCB/HO/EE4/NGT-585/09/2019 dated 07/06/2019
8. Letter No. PCB/IDK/GEN/10/NGT-585 dated 27/8/2019
9. This office direction no. PCB/HO/RULES/SWM-IDUKKI/2018 dated 3/9/2019 to the Urban Directorate and Panchayath Directorate
10. Minutes of the meeting on 18/5/2020 held with Urban Directorate and Panchayath Directorate
11. Minutes of the meeting on 17/8/2020 with local bodies in Idukki district
12. Your status report dated 17/07/2020
13. Letter No PCB/IDK/GEN/10/NGT585 of 2018/2019/Vol II dated 28.10.2020 from the Environmental Engineer, District Office, Idukki
14. Letter No.PCB/RO-EKM/GEN-221/2019 dated 26/10/2020

WHEREAS the Central Government notified the Environmental (protection) Act, 1986 for the protection and improvement of environment and for matters connected therewith;

WHEREAS as per Section 3, 6 and 25 of the Environment (Protection) Act, 1986, the Central Government re-notified the Solid Waste Management Rules, 2016 (hereinafter referred as SWM Rules) vide notification S.O.1357 (E) dated 8-4-2016;

WHEREAS as per Rule 22(1) of the SWM Rules, suitable sites for setting up solid waste processing facilities are to be identified;

WHEREAS as per Rule 22(3) of the SWM Rules, suitable sites for setting up solid waste processing facility and sanitary landfill facilities are to be procured;

WHEREAS as per Rule 22(5) of the SWM Rules, door to door collection of segregated waste and its transportation in covered vehicles to processing or disposing facility shall be ensured;

WHEREAS as per the Rule 22(8) of the SWM Rules, solid waste facilities are to be installed by local bodies and census towns below 1 lakh population by 8/4/2019;

WHEREAS as per Rule 22(10) of the SWM Rules, common or regional landfill is to be set up by all local bodies and census towns under 0.5 million population for the disposal of permitted waste under the rules;

WHEREAS as per the Rule 22(11) of the SWM Rules, bio-remediation or capping of old and abandoned dump site shall be done;

WHEREAS the Hon'ble NGT vide order dated 25/01/2019 in O.A. No.585/2018 constituted a Joint Committee of Central Pollution Control Board, Kerala State Pollution Control Board and District Magistrate to prepare an action plan for compliance of law particularly Bio-medical waste and Solid waste Management Rules and to furnish an action taken report and the Committee is to assess the damages caused to the environment and the persons from whom the same to be recovered;

WHEREAS the Hon'ble NGT vide order dated 8/4/2019 in O. A. No. 585/2018 directed the Joint Committee to complete its exercise within a period of two months and to submit a detailed action plan with time lines for compliance by the respective authorities and also assess the damages caused to the environment and amount to be collected from the defaulting units including the two medical centres;

WHEREAS the Hon'ble NGT vide order dated 23/9/2019 in O. A. No. 585/2018 directed the Board to submit a report showing the local bodies who are not complying with the Rules in spite of the direction given so that the tribunal can take appropriate action against erring municipalities and local bodies to ensure that the rules are implemented by them;

WHEREAS notice was issued to local bodies vide the communication read 7th above as they have not properly managed solid waste by adopting scientific methods of collection, segregation, storage, transport, processing and disposal as per the Solid Waste Management Rules, 2016;

WHEREAS the Environmental Engineer, District Office, Idukki vide the letter read 8th above, reported that 37 local bodies have not responded to the notice and the reply from 17 local bodies were unsatisfactory;

WHEREAS direction was issued vide the communication read 9th above to the Director, Urban Directorate and to the Director, Panchayath Directorate to show cause for not imposing Environmental Compensation as assessed on the 54 local bodies for the non compliance of Rule 22(1), 22(3), 22(5), 22(8), 22(10) and 22(11) of the Solid Waste Management Rules, 2016;

WHEREAS hearing was conducted with the Directorate of Urban affairs and with the Directorate of Panchayath on 18/5/2020 (ref. 10) and they were requested to submit latest status report on solid waste management and the progress to be achieved on June and July, 2020 by the local bodies in Idukki district;

WHEREAS subsequently video conference was held with all the local bodies in Idukki district on 17/8/2020 (ref. 11) and directed them to submit detailed action taken report and time bound action plan;

WHEREAS report submitted by you vide the communication read 12th above is reported to have been not satisfactory;

WHEREAS the Hon'ble National Green Tribunal, Principal Bench, New Delhi in the order dated 22/11/2018 in O.A. No. 353/2016 (ref. 16) clarified that apart from prosecution, the statutory authorities under the Environment (Protection) Act, 1986, the Air (Prevention and Control of Pollution) Act, 1981 and the Water (*Prevention and Control of Pollution*) Act, 1974, must, in

exercise of their incidental powers, prescribed scale of compensation to be collected from the polluters on the “Polluter Pay’s Principle”. Such scale which may be laid down at various levels, having regard to the local condition or as per direction in the hierarchy of the authorities;

WHEREAS in various other application also, the Hon’ble NGT passed similar orders, for instance, in the Order dated 20/11/2018 in O.A No. 117/2014, 499/2014 and 102/2014 (ref. 17) the Hon’ble NGT noted as; “Needless to say that statutory authorities under the Environment (Protection) Act, 1986, Air (Prevention and Control of Pollution) Act, 1981 and the Water (Prevention and Control of Pollution) Act, 1974 are entitled to assess and recover damages as “Polluter Pay’s Principle” in exercise of incidental powers to protect environment”.

WHEREAS the Chief Environmental Engineer, Regional Office, Ernakulam vide the letter No. PCB/RO-EKM/GEN-221/2019 dated 26/10/2020 informed that the Environmental Engineer of the District Office, Idukki requested to issue individual notice to the local body;

AND WHEREAS the Chief Environmental Engineer, Regional Office, Ernakulam in the said letter recommended to issue individual notice imposing EC on local bodies and forwarded the following assessment as done by the Environmental Engineer, District Office, Idukki;

City	Thodupuzha
Population (2011)	52,045
Area in Sq. Km	35.43
Population Density	1,468.95
%Achievement	60
Class	Class-II
Waste Generation (kg. per person)	0.3
Waste Generation	15.61
Waste Disposal (TPD)	9.37
Waste Management Capacity Gap	6.25
Calculated EC (capital cost)	14.99
Minimum and Maximum values of EC (Capital Cost Component)	Min. 100 Max. 1000
Final EC (capital cost component)	100.00
Calculated EC (O&M Component)	0.125
Minimum and Maximum values of EC (O&M Cost Component) recommended by the	Min. 0.1 Max. 1.0
Final EC (O&M Component) in	0.125
Calculated Environmental	0.00031
Minimum and Maximum value of Environmental Externality	Min. 0.05 Max. 0.10
Final Environmental Externality	0.05
EC to be collected(In Lakhs)	194.68

NOW THEREFORE, in exercise of the powers vested under Section 5 of the Environment Protection Act 1986, read with Government of India Notification S.O. 327(E) dated 10/04/2001, you are directed to show cause within 15 days of receipt of this notice, why the Board shall not recover Environmental Compensation of Rs. 194.68 lakhs (Rupees One hundred and ninety four lakh and sixty eight thousand only) for the period from 9/4/2019 to 30/09/2020 towards the noncompliance of Solid Waste Management Rules, 2016.


CHAIRMAN

To

The Secretary
Thodupuzha Municipality

Copy to:

The Chairman, State Level Monitoring Committee
The Additional Chief Secretary, Local Self Government Department (with C/L)
The Principal Secretary, Environment Department (with C/L)
The Director, Urban Directorate
The Director, Panchayath Directorate
The District Collector, Idukki
The Chief Environmental Engineer, Regional Office, Ernakulam
The Environmental Engineer, District Office, Idukki
Environment Monitoring Cell